

Office of Directorate General of Foreign Trade  
New Delhi -0

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Para 4.7 Decision(DRAFT)

MEETING NUMBER : 51/82-ALC4/2010 MEETING DATE : 22.03.2011

The Meeting No.51/82 in the year 2010-11 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 22.03.2011 was actually held on 24.03.2011 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri Jasbir Singh, IA, Department of C&PC
2. Shri M. Mitra, Dy. DCGI, Office of DCGI
3. Shri D.N. Mathur, Dy.I.A, Department of Pharmaceuticals
4. Shri Krishan Kumar, Dy. DGFT
5. Shri Shyam Lal, FTDO

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| Case No.B-428                                                                                                                                                                                                                                                                             | M/S Shalina Laboratories Pvt. Ltd. |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                          | F.No.01/82/050/00725/AM11/DES-III  |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                   | RA F.No.03/95/040/00214/AM11       |
| Adv.Lic.No.0310582836 dated 09.07.2010                                                                                                                                                                                                                                                    |                                    |
| Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to enhance the quantity of Gentamycin Sulphate to the extent of 51.408 mg/30 mg tube without any other change in the decision taken in 26/82 meeting held on 28.09.2010. |                                    |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                               |                                    |

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| Case No.B-429                                                                                                                                                                                                                                                                                     | M/S Chempro Exports (India)       |                |                |              |              |              |                                           |      |    |                |          |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                  | F.No.01/82/050/00409/AM11/DES-III |                |                |              |              |              |                                           |      |    |                |          |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                           | RA F.No.03/94/040/00028/AM11      |                |                |              |              |              |                                           |      |    |                |          |
| Adv.Lic.No.0310570620 dated 21.04.2010                                                                                                                                                                                                                                                            |                                   |                |                |              |              |              |                                           |      |    |                |          |
| Committee considered case as per agenda and in light of earlier decision taken in 27/82 meeting held on 05.10.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |                |                |              |              |              |                                           |      |    |                |          |
| <table><tr><td>Export product</td><td>Export Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>Dehydro Thio-Para Toluidine Sulfonic Acid</td><td>1 kg</td><td>1.</td><td>Para Toluidine</td><td>1.852 kg</td></tr></table>                                           |                                   | Export product | Export Qty.    | Sl.No.       | Import items | Qty. allowed | Dehydro Thio-Para Toluidine Sulfonic Acid | 1 kg | 1. | Para Toluidine | 1.852 kg |
| Export product                                                                                                                                                                                                                                                                                    | Export Qty.                       | Sl.No.         | Import items   | Qty. allowed |              |              |                                           |      |    |                |          |
| Dehydro Thio-Para Toluidine Sulfonic Acid                                                                                                                                                                                                                                                         | 1 kg                              | 1.             | Para Toluidine | 1.852 kg     |              |              |                                           |      |    |                |          |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                       |                                   |                |                |              |              |              |                                           |      |    |                |          |

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| Case No.B-430 | M/S FMC India Pvt. Ltd. |
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| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                                                                                                  | F.No.01/83/050/01854/AM08/DES-III |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                                                                           | RA F.No.07/24/040/00727/AM07      |
| Adv.Lic.No.0710049839 dated 29.01.2007                                                                                                                                                                                                                                                                                                                                                            |                                   |
| Committee considered case as per agenda and in light of production and consumption data certified by Central Excise Authority and in consultation with technical authority present in meeting, decided to enhance the quantity of Lithium Metal Catalyst Grade to the extent of 0.307 kg/kg of export product without any other change in the decision taken in 35/82 meeting held on 10.11.2009. |                                   |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                                       |                                   |

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| Case No.B-431                                                                      | M/S Jubilant Organosys Ltd.       |
| Norms Committee Meeting No.51/11                                                   | F.No.01/82/050/00651/AM07/DES-III |
| Meeting Date:22.03.2011                                                            | RA F.No.05/24/040/00330/AM07      |
| Adv.Lic.No.0510187592 dated 27.07.2006                                             |                                   |
| Committee decided to defer case for 05.04.2011 for comments of Department of C&PC. |                                   |

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| Case No.B-432                                                                                                                                                                                                                                                                                                                                              | M/S Akzo Noble (India) Ltd.       |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                                                           | F.No.01/82/050/00366/AM06/DES-III |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                                    | RA F.No.02/24/040/00079/AM06      |
| Adv.Lic.No.0210080075 dated 25.07.2005                                                                                                                                                                                                                                                                                                                     |                                   |
| Committee considered case as per agenda and in line with SION A-1421 and in consultation with technical authority present in meeting, decided to amend the description and quantity of import item No.1 to read as "Phthalic Anhydride – 0.66 kg/kg of export product" without any other change in the decision taken in 20/82 meeting held on 24.08.2005. |                                   |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                |                                   |

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| Case No.B-433                                                                    | M/S Aarti Industries Ltd.                                    |
| Norms Committee Meeting No.51/11                                                 | F.No.01/82/162/00332/AM11/DES-III                            |
| Meeting Date:22.03.2011                                                          | RA F.No.03/94/040/00848/AM10<br>RA F.No.03/94/040/01063/AM10 |
| Adv.Lic.No.0310553773 dated 05.01.2010<br>Adv.Lic.No.0310564399 dated 11.03.2010 |                                                              |
| Committee decided to defer case for 05.04.2011.                                  |                                                              |

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| Case No.C-41                                                                       | M/S Laffans Petrochemicals Ltd    |
| Norms Committee Meeting No.51/11                                                   | F.No.01/82/162/01205/AM10/DES-III |
| Meeting Date:22.03.2011                                                            |                                   |
| Committee decided to defer case for 19.07.2011 for comments of Department of C&PC. |                                   |

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|---|----------------------------|----------------------------------|------------------------------|-------------|
| 1 | Case No.:3/29/87-ALC1/2009 | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:51/82-ALC4/2010 | Status:Case |
|---|----------------------------|----------------------------------|------------------------------|-------------|

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|  |                                                                                                         |                                 | 22.03.2011                           | Deferred                 |
|  | HQ File :01/87/050/00216/AM10/                                                                          | RLA File :05/24/040/00302/AM10/ | Lic.No/Date:0510250358<br>06.10.2009 | Defer<br>Date:19.04.2011 |
|  | Decision :Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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| 2 | Case No.:27/34/82-ALC4/2009                                                                  | Party Name:VIVIMED LABS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00672/AM10/                                                               | RLA File :09/24/040/00310/AM10/ | Lic.No/Date:0910039804<br>05.11.2009       | Defer<br>Date:05.04.2011 |
|   | Decision :Committee decided to defer case for 05.04.2011 for comments of Department of C&PC. |                                 |                                            |                          |

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|---|----------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 3 | Case No.:2/47/82-ALC4/2010                                                                               | Party Name:MEDREICH LIMITED     | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/01592/AM11/                                                                           | RLA File :07/21/040/00729/AM10/ | Lic.No/Date:0710068320<br>17.11.2009       | Defer<br>Date:19.04.2011 |
|   | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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| 4 | Case No.:2/37/82-ALC4/2009                                                                           | Party Name:PADMINI AROMATICS PVT. LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Rejected |
|   | HQ File :01/82/050/00745/AM10/                                                                       | RLA File :07/24/040/00294/AM10/       | Lic.No/Date:0710068389<br>19.11.2009       | :                       |
|   | Decision :Withdrawn as the case has already been rejected by NC in 30/82 meeting held on 26.10.2010. |                                       |                                            |                         |

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| 5 | Case No.:62/5/82-ALC4/2010                                                                               | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00096/AM11/                                                                           | RLA File :09/24/040/00321/AM10/    | Lic.No/Date:0910040280<br>16.12.2009       | Defer<br>Date:19.04.2011 |
|   | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| 6 | Case No.:14/41/82-ALC4/2009                                                                              | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00849/AM10/                                                                           | RLA File :05/24/040/00414/AM10/     | Lic.No/Date:0510255098<br>22.12.2009       | Defer<br>Date:19.04.2011 |
|   | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| 7 | Case No.:8/44/82-ALC4/2009     | Party Name:EMAMI LIMITED,       | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00893/AM10/ | RLA File :02/24/040/00173/AM10/ | Lic.No/Date:0210136503<br>14.01.2010       | Defer<br>Date:19.04.2011 |

Decision :Committee decided to defer case for 19.04.2011 for comments of DC(MSME).

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| 8 | Case No.:39/5/82-ALC4/2010                                                                                                                                                        | Party Name:PIRAMAL HEALTHCARE LTD.<br>(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00073/AM11/                                                                                                                                                    | RLA File :03/95/040/00654/AM10/                                   | Lic.No/Date:0310558977<br>08.02.2010       | Defer<br>Date:19.04.2011 |
|   | Decision :Committee decided to remind Department of Bio-technology for their comments through D.O. at the level of Chairman, NC-3. Accordingly, case was deferred for 19.04.2011. |                                                                   |                                            |                          |

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| Case No.:33/48/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                | Party Name:KDAC CHEM PVT LTD    | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01676/AM11/                                                                                                                                                                                                                                                                                                                             | RLA File :34/24/040/00223/AM10/ | Lic.No/Date:3410026557<br>09.03.2010       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/97/2007-Ch.II dated 05.04.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                             | Exp. Qty.                       | Sl.No.                                     | Import items            | Qty. allowed |
| Phenyl Ethyl Alcohol                                                                                                                                                                                                                                                                                                                                       | 1 Kg.                           | 1.                                         | Styrene Monomer         | 1.00 kg      |
|                                                                                                                                                                                                                                                                                                                                                            |                                 | 2.                                         | Hydrogen Peroxide       | 0.654 kg     |
|                                                                                                                                                                                                                                                                                                                                                            |                                 | 3.                                         | Sodium Bicarbonate      | 0.250 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                |                                 |                                            |                         |              |

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| 10 | Case No.:30/14/82-ALC4/2010                                                                  | Party Name:PADMINI AROMATICS PVT. LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00392/AM11/                                                               | RLA File :07/24/040/00037/AM11/       | Lic.No/Date:0710071792<br>26.05.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to defer case for 19.04.2011 for comments of Department of C&PC. |                                       |                                            |                          |

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| 11 | Case No.:31/14/82-ALC4/2010                                                                   | Party Name:PADMINI AROMATICS PVT. LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00393/AM11/                                                                | RLA File :07/24/040/00035/AM11/       | Lic.No/Date:0710071909<br>31.05.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of C&PC. |                                       |                                            |                          |

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| 12 | Case No.:2/43/82-ALC4/2010                                                                               | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01465/AM11/                                                                           | RLA File :09/24/040/00090/AM11/    | Lic.No/Date:0910042511<br>25.06.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| 13 | Case No.:18/47/82-ALC4/2010                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01608/AM11/                                                                           | RLA File :09/24/040/00505/AM10/    | Lic.No/Date:0910042504<br>25.06.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| Case No.:78/15/82-ALC4/2010                                                                                                                                                                                                                                                                         | Party Name:ALEMBIC LIMITED      | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved             |                       |
| HQ File :01/82/050/00515/AM11/                                                                                                                                                                                                                                                                      | RLA File :34/24/040/00070/AM11/ | Lic.No/Date:3410027389<br>30.06.2010       |                                     |                       |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                     |                       |
| Export Product                                                                                                                                                                                                                                                                                      | Export Qty.                     | Sl.No.                                     | Import items                        | Qty. allowed          |
| Azirheomyxin Tablet<br>250 mg                                                                                                                                                                                                                                                                       | 1 No..                          | 1.                                         | Azithromycin Dihydrate              | 259.50 mg             |
|                                                                                                                                                                                                                                                                                                     |                                 | 2.                                         | Pregelatinized Starch (Starch 1500) | 26.21 mg              |
|                                                                                                                                                                                                                                                                                                     |                                 | 3.                                         | Calcium Phosphate Dibasic Anhydrous | 134.80 mg             |
|                                                                                                                                                                                                                                                                                                     |                                 | 4.                                         | Croscarmellose Sodium (AC Di Sol)   | 8.74 mg               |
|                                                                                                                                                                                                                                                                                                     |                                 | 5.                                         | Magnesium Stearate                  | 3.628 mg              |
|                                                                                                                                                                                                                                                                                                     |                                 | 6.                                         | Sodium Lauryl Sulphate              | 0.900 mg              |
|                                                                                                                                                                                                                                                                                                     |                                 | 7.                                         | Aluminium Foil                      | As per packing policy |
|                                                                                                                                                                                                                                                                                                     |                                 | 8.                                         | PVC Foil                            | As per packing policy |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                         |                                 |                                            |                                     |                       |

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| 15 | Case No.:63/39/82-ALC4/2010                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01144/AM11/                                                                           | RLA File :09/24/040/00116/AM11/    | Lic.No/Date:0910042624<br>06.07.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| 16 | Case No.:68/39/82-ALC4/2010                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01149/AM11/                                                                           | RLA File :09/24/040/00054/AM11/    | Lic.No/Date:0910042623<br>06.07.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| 17 | Case No.:71/39/82-ALC4/2010 | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred |
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|  | HQ File :01/82/050/01152/AM11/                                                                           | RLA File :09/24/040/00008/AM11/ | Lic.No/Date:0910042622<br>06.07.2010 | Defer<br>Date:19.04.2011 |
|  | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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| 18 | Case No.:72/39/82-ALC4/2010                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01153/AM11/                                                                           | RLA File :09/24/040/00146/AM11/    | Lic.No/Date:0910042671<br>12.07.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| Case No.:10/47/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                           | Party Name:JUBILANT ORGANOSYS LTD<br>(FORMERLY VAM ORGANIC CHE | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01600/AM11/                                                                                                                                                                                                                                                                                                                                        | RLA File :05/23/040/00082/AM11/                                | Lic.No/Date:0510267990<br>13.07.2010       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.14010/82/2010-Ch.II dated 04.02.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                                |                                            |                         |              |
| Export Product                                                                                                                                                                                                                                                                                                                                                        | Export Qty.                                                    | Sl.No.                                     | Import items            | Qty. allowed |
| 3-Amino Methyl Pyridine                                                                                                                                                                                                                                                                                                                                               | 1 KG.                                                          | 1.                                         | 3-Cyanopyridine         | 1.13 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                           |                                                                |                                            |                         |              |

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| 20 | Case No.:22/19/82-ALC4/2010                                                                              | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00607/AM11/                                                                           | RLA File :09/24/040/00131/AM11/     | Lic.No/Date:0910042765<br>20.07.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| Case No.:24/19/82-ALC4/2010    | Party Name:MSN LABORATORIES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
| HQ File :01/82/050/00609/AM11/ | RLA File :09/24/040/00143/AM11/     | Lic.No/Date:0910042769<br>20.07.2010       | :                       |

Decision : Committee considered case as per agenda and in line with SION A-2637and on the basis of recommendations of representative from Department of Pharmaceuticals, the Committee decided to fix ad-hoc norms as under or as applied by the firm whichever is lower:-

|                |              |        |                                                          |              |
|----------------|--------------|--------|----------------------------------------------------------|--------------|
| Export product | Exp.<br>Qty. | Sl.No. | Import items                                             | Qty. allowed |
| Finasteride    | 1 kg         | 1.     | N-T-Butyl-4aza-5 Alpha-Androsta-3-one-17Beta-Carboxamide | 1.90 kg      |
|                |              | 2.     | Bis-(trimethylsilyl) trifluoroacetamide (BSTFA)          | 1.47 kg      |



| Export product | Exp. Qty. | Sl.No. | Import items       | Qty. allowed |
|----------------|-----------|--------|--------------------|--------------|
| Azacyclonol    | 1 Kg.     | 1.     | Tetrahydrofuran    | 2.81 kg      |
|                |           | 2.     | Gamma Picoline     | 0.74 kg      |
|                |           | 3.     | Magnesium Turning  | 0.30 kg      |
|                |           | 4.     | Toluene            | 0.405 kg     |
|                |           | 5.     | Monochloro Benzene | 1.40 kg      |
|                |           | 6.     | Methanol           | 0.375 kg     |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.:1/19/82-ALC4/2010                                                                                                                                                                                                                                                           | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved        |                  |
| HQ File :01/82/050/00586/AM11/                                                                                                                                                                                                                                                       | RLA File :07/24/040/00135/AM11/                          | Lic.No/Date:0710073163<br>26.07.2010       | :                              |                  |
| Decision : Committee considered case as per agenda and in line with SION A-269 and in consultation with technical authority present in meeting, decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:- |                                                          |                                            |                                |                  |
| Export Product                                                                                                                                                                                                                                                                       | Export Qty.                                              | S.No.                                      | Name of Item of import         | Quantity allowed |
| Ceftriaxone for Injection<br>USP 250 mg Vial Size 7.5 ml                                                                                                                                                                                                                             | 1 Vial                                                   | 1.                                         | Ceftriaxone Sodium USP Sterile | 278.25 mg/vial   |
| RA concerned may take necessary action as per above decision of NC.                                                                                                                                                                                                                  |                                                          |                                            |                                |                  |

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| Case No.:32/19/82-ALC4/2010                                                                                                                                                                                                                                                                                  | Party Name:SHILPA MEDICARE LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                                             |              |
| HQ File :01/82/050/00617/AM11/                                                                                                                                                                                                                                                                               | RLA File :07/24/040/00137/AM11/  | Lic.No/Date:0710073295<br>30.07.2010       | :                                                                   |              |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 48/82 meeting held on 01.03.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                  |                                            |                                                                     |              |
| Export product                                                                                                                                                                                                                                                                                               | Exp. Qty.                        | S.No.                                      | Import items                                                        | Qty. allowed |
| Gemcitabine Hcl                                                                                                                                                                                                                                                                                              | 1 kg                             | 1.                                         | 2-Deoxy-2,2-Difluoro-D-Erythro-Pentafuranous-1-Ulose-3,5-Dibenzoate | 5.14 kg      |
|                                                                                                                                                                                                                                                                                                              |                                  | 2.                                         | Tetra Hydro Furan                                                   | 4.609 kg     |
|                                                                                                                                                                                                                                                                                                              |                                  | 3.                                         | Methylene Dichloride                                                | 6.285 kg     |
|                                                                                                                                                                                                                                                                                                              |                                  | 4.                                         | N-Acetyl Cytosine                                                   | 7.46 kg      |
|                                                                                                                                                                                                                                                                                                              |                                  | 5.                                         | Trimethyl Silyl Trifluoromethane Sulfonate                          | 8.358 kg     |
|                                                                                                                                                                                                                                                                                                              |                                  | 6.                                         | Methanol                                                            | 6.285 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                  |                                  |                                            |                                                                     |              |



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| 27 | Case No.:61/39/82-ALC4/2010                                                                              | Party Name:MEDCHL CHEMICALS AND PHARMACEUTICALS PVT LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01142/AM11/                                                                           | RLA File :09/24/040/00132/AM11/                         | Lic.No/Date:0910043003<br>06.08.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                                         |                                            |                          |

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| 28 | Case No.:15/31/82-ALC4/2010                                                                             | Party Name:R L FINE CHEM        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00940/AM11/                                                                          | RLA File :07/24/040/00156/AM11/ | Lic.No/Date:0710073569<br>12.08.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to defer case for 19.04.2011 for comments of department of Pharmaceuticals. |                                 |                                            |                          |

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| 29 | Case No.:28/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                    | Party Name:KUDOS CHEMIE LTD.,   | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                                    |
|    | HQ File :01/82/050/01745/AM11/                                                                                                                                                                                                                                                                                                                 | RLA File :22/21/040/00041/AM11/ | Lic.No/Date:2210010306<br>18.08.2010       |                                                            |
|    | Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 45/82 meeting held on 02.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                                            |
|    | Export product                                                                                                                                                                                                                                                                                                                                 | Export Qty.                     | Sl.No.                                     | Import items                                               |
|    | Caffeine (Synthetic Caffeine Anhydrous)                                                                                                                                                                                                                                                                                                        | 1kg.                            | 1.                                         | Crude Theophylline 80% w/w (wet)<br>Loss on Drying NLT 15% |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 | 2.                                         | Caustic Soda (flakes of Lye)                               |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 | 3.                                         | Dimethyl sulphate                                          |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 | 4.                                         | Activated Carbon                                           |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 |                                            | Qty. allowed                                               |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 |                                            | 1.15 kg                                                    |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 |                                            | 0.24 kg                                                    |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 |                                            | 0.68 kg                                                    |
|    |                                                                                                                                                                                                                                                                                                                                                |                                 |                                            | 0.100 kg                                                   |
|    | RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                    |                                 |                                            |                                                            |

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| 30 | Case No.:62/39/82-ALC4/2010                                                                              | Party Name:MEDCHL CHEMICALS AND PHARMACEUTICALS PVT LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01143/AM11/                                                                           | RLA File :09/24/040/00204/AM11/                         | Lic.No/Date:0910043136<br>19.08.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                                         |                                            |                          |

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| 31 | Case No.:17/39/82-ALC4/2010                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01098/AM11/                                                                           | RLA File :09/24/040/00151/AM11/    | Lic.No/Date:0910043227<br>24.08.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| Case No.:70/39/82-ALC4/2010                                                                                                                                                                                                                                                                         | Party Name:METROCHEM API PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01151/AM11/                                                                                                                                                                                                                                                                      | RLA File :09/24/040/00171/AM11/    | Lic.No/Date:0910043238<br>24.08.2010       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                    |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                      | Exp. Qty.                          | Sl. No.                                    | Import items            | Qty. allowed |
| 2-Hydroxy Methyl-3-Methyl-4-(2,2,2 Trifluoro Ethoxy) Pyridine Hydrochloride                                                                                                                                                                                                                         | 1kg.                               | 1.                                         | 2,3-DimethylPyridine    | 0.79 kg      |
|                                                                                                                                                                                                                                                                                                     |                                    | 2.                                         | 2,2,2-Trifluoro Ethanol | 0.936 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                         |                                    |                                            |                         |              |

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| 33 | Case No.:48/41/82-ALC4/2010                                                                              | Party Name:MEDITAB SPECIALITIES PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01396/AM11/                                                                           | RLA File :03/95/040/00356/AM11/           | Lic.No/Date:0310589522<br>25.08.2010       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                           |                                            |                          |

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| 34 | Case No.:32/23/82-ALC4/2010                                                                             | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00800/AM11/                                                                          | RLA File :09/24/040/00211/AM11/        | Lic.No/Date:0910043338<br>31.08.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                        |                                            |                          |

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| Case No.:2/25/82-ALC4/2010                                                                                                                                                                                                                                                                          | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                       |                       |
| HQ File :01/82/050/00816/AM11/                                                                                                                                                                                                                                                                      | RLA File :08/24/040/00169/AM11/    | Lic.No/Date:0810092030<br>09.09.2010       |                                               |                       |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                    |                                            |                                               |                       |
| Export product                                                                                                                                                                                                                                                                                      | Exp. Qty.                          | Sl. No.                                    | Import items                                  | Qty. allowed          |
| Pravastatin 10 mg<br>tablet                                                                                                                                                                                                                                                                         | 1No.                               | 1.                                         | Pravastatin Sodium                            | 10.2 mg               |
|                                                                                                                                                                                                                                                                                                     |                                    | 2.                                         | Microcrystalline Cellulose NF (Avicel PH 102) | 32.25 mg              |
|                                                                                                                                                                                                                                                                                                     |                                    | 3.                                         | Lactose Anhydrous NF (Pharmatose DCL-21)      | 51.24 mg              |
|                                                                                                                                                                                                                                                                                                     |                                    | 4.                                         | 60 CC White HDPE Bottle                       | As per packing policy |
|                                                                                                                                                                                                                                                                                                     |                                    | 5.                                         | Bottle 75 CC White HDPE Bottle                | As per packing policy |

|                          |       |    |                                               |                       |
|--------------------------|-------|----|-----------------------------------------------|-----------------------|
|                          |       | 6. | 150 CC White HDPE Bottle                      | As per packing policy |
|                          |       | 7. | CRC White Cap 33 MM                           | As per packing policy |
|                          |       | 8. | CRC White Cap 38 MM                           | As per packing policy |
| Pravastatin 20 mg tablet | 1 No. | 1. | Pravastatin Sodium                            | 20.4 mg               |
|                          |       | 2. | Microcrystalline Cellulose NF (Avicel PH 102) | 64.50 mg              |
|                          |       | 3. | Lactose Anhydrous NF (Pharmatose DCL-21)      | 102.48 mg             |
|                          |       | 4. | 60 CC White HDPE Bottle                       | As per packing policy |
|                          |       | 5. | Bottle 75 CC White HDPE Bottle                | As per packing policy |
|                          |       | 6. | 150 CC White HDPE Bottle                      | As per packing policy |
|                          |       | 7. | CRC White Cap 33 MM                           | As per packing policy |
|                          |       | 8. | CRC White Cap 38 MM                           | As per packing policy |
| Pravastatin 40 mg tablet | 1 No. | 1. | Pravastatin Sodium                            | 40.8 mg               |
|                          |       | 2. | Microcrystalline Cellulose NF (Avicel PH 102) | 129.00 mg             |
|                          |       | 3. | Lactose Anhydrous NF (Pharmatose DCL-21)      | 204.97 mg             |
|                          |       | 4. | 60 CC White HDPE Bottle                       | As per packing policy |
|                          |       | 5. | Bottle 75 CC White HDPE Bottle                | As per packing policy |
|                          |       | 6. | 150 CC White HDPE Bottle                      | As per packing policy |
|                          |       | 7. | CRC White Cap 33 MM                           | As per packing policy |
|                          |       | 8. | CRC White Cap 38 MM                           | As per packing policy |
| Pravastatin 80 mg Tablet | 1 No. | 1. | Pravastatin Sodium                            | 81.6 mg               |
|                          |       | 2. | Microcrystalline Cellulose NF (Avicel PH 102) | 258.0 mg              |
|                          |       | 3. | Lactose Anhydrous NF (Pharmatose DCL-21)      | 409.94 mg             |
|                          |       | 4. | 60 CC White HDPE Bottle                       | As per packing policy |
|                          |       | 5. | Bottle 75 CC White HDPE Bottle                | As per packing policy |
|                          |       | 6. | 150 CC White HDPE Bottle                      | As per packing policy |

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|                                                                             |  | 7. | CRC White Cap 33 MM | As per packing policy |
|                                                                             |  | 8. | CRC White Cap 38 MM | As per packing policy |
| RA concerned may take further necessary action as per above decision of NC. |  |    |                     |                       |

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| Case No.:7/27/82-ALC4/2010                                                                                                                                                                                                                                                                          | Party Name:VIVIMED LABS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/00874/AM11/                                                                                                                                                                                                                                                                      | RLA File :09/24/040/00129/AM11/ | Lic.No/Date:0910043626<br>24.09.2010       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                      | Export Qty.                     | Sl.No.                                     | Import items            | Qty. allowed |
| Triclosan/2,4,4-Trichloro-2-Hydroxy Diphenyl Ether/VIV-2                                                                                                                                                                                                                                            | 1kg.                            | 1.                                         | 2,4 dichloro Phenol     | 1.35 kg      |
|                                                                                                                                                                                                                                                                                                     |                                 | 2.                                         | Perchloro Ethylene      | 4.57 kg      |
|                                                                                                                                                                                                                                                                                                     |                                 | 3.                                         | Sodium Nitrite          | 0.59 kg      |
|                                                                                                                                                                                                                                                                                                     |                                 | 4.                                         | N-Hexane                | 3.00 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                         |                                 |                                            |                         |              |

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| 37 | Case No.:9/39/82-ALC4/2010                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred  |
|    | HQ File :01/82/050/01090/AM11/                                                         | RLA File :03/94/040/00560/AM11/ | Lic.No/Date:0310594225<br>28.09.2010       | Defer Date:12.04.2011 |
|    | Decision :Committee decided to defer case for 12.04.2011 for NOC from Ministry of E&F. |                                 |                                            |                       |

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| 38 | Case No.:23/28/82-ALC4/2010                                                                              | Party Name:ANDHRA ORGANICS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00905/AM11/                                                                           | RLA File :09/24/040/00233/AM11/    | Lic.No/Date:0910043787<br>01.10.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| 39 | Case No.:74/39/82-ALC4/2010                                                              | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01155/AM11/                                                           | RLA File :03/94/040/00601/AM11/ | Lic.No/Date:0310594787<br>01.10.2010       | Defer<br>Date:05.04.2011 |
|    | Decision : Committee decided to defer case for 05.04.2011 for NOC from Ministry of E&F.. |                                 |                                            |                          |

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| 40 | Case No.:16/39/82-ALC4/2010 |  | Party Name:CTX LIFESCIENCES PVT |  | Meet No/Date:51/82-ALC4/2010 | Status:Case Deferred |
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|                                                                                                          | LTD,                            | 22.03.2011                           |                       |
| HQ File :01/82/050/01097/AM11/                                                                           | RLA File :03/94/040/00500/AM11/ | Lic.No/Date:0310595131<br>04.10.2010 | Defer Date:17.05.2011 |
| Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                      |                       |

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| 41                                                                                                      | Case No.:9/29/82-ALC4/2010     | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                         | HQ File :01/82/050/00919/AM11/ | RLA File :09/24/040/00255/AM11/     | Lic.No/Date:0910043812<br>06.10.2010       | Defer<br>Date:17.05.2011 |
| Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                |                                     |                                            |                          |

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| 42                                                                                                       | Case No.:28/47/82-ALC4/2010    | Party Name:CHIRAL BIOSCIENCES LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                          | HQ File :01/82/050/01618/AM11/ | RLA File :09/24/040/00162/AM11/     | Lic.No/Date:0910043817<br>06.10.2010       | Defer<br>Date:17.05.2011 |
| Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                |                                     |                                            |                          |

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| 43                                                                                                       | Case No.:40/39/82-ALC4/2010    | Party Name:ACTAVIS PHARMA<br>MANUFACTURING PVT.LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                          | HQ File :01/82/050/01121/AM11/ | RLA File :04/24/040/00167/AM11/                    | Lic.No/Date:0410117838<br>07.10.2010       | Defer<br>Date:17.05.2011 |
| Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                |                                                    |                                            |                          |

| 44                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case No.:83/39/82-ALC4/2010    | Party Name:ALEMBIC LIMITED      | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQ File :01/82/050/01164/AM11/ | RLA File :34/24/040/00161/AM11/ | Lic.No/Date:3410028223<br>07.10.2010       |                         |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                |                                 |                                            |                         |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
| <table border="1"> <thead> <tr> <th>Export Product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="6">Azirheomyxin Tablet<br/>250 mg</td><td rowspan="6">1 No..</td><td>1.</td><td>Azithromycin Dihydrate</td><td>259.50 mg</td></tr> <tr> <td>2.</td><td>Pregelatinized Starch (Starch 1500)</td><td>26.21 mg</td></tr> <tr> <td>3.</td><td>Calcium Phosphate Dibasic Anhydrous</td><td>134.80 mg</td></tr> <tr> <td>4.</td><td>Croscarmellose Sodium (AC Di Sol)</td><td>8.74 mg</td></tr> <tr> <td>5.</td><td>Magnesium Stearate</td><td>3.628 mg</td></tr> <tr> <td>6.</td><td>Sodium Lauryl Sulphate</td><td>0.900 mg</td></tr> <tr> <td rowspan="4">Azithromycin Tablet<br/>500 mg</td><td rowspan="4">1 No.</td><td>1.</td><td>Azithromycin Dihydrate</td><td>519.02 mg</td></tr> <tr> <td>2.</td><td>Pregelatinized Starch (Starch 1500)</td><td>52.42 mg</td></tr> <tr> <td>3.</td><td>Calcium Phosphate Dibasic Anhydrous</td><td>269.58 mg</td></tr> <tr> <td>4.</td><td>Croscarmellose Sodium (AC Di Sol)</td><td>17.48 mg</td></tr> </tbody> </table> |                                |                                 |                                            |                         | Export Product | Export Qty. | Sl.No. | Import items | Qty. allowed | Azirheomyxin Tablet<br>250 mg | 1 No.. | 1. | Azithromycin Dihydrate | 259.50 mg | 2. | Pregelatinized Starch (Starch 1500) | 26.21 mg | 3. | Calcium Phosphate Dibasic Anhydrous | 134.80 mg | 4. | Croscarmellose Sodium (AC Di Sol) | 8.74 mg | 5. | Magnesium Stearate | 3.628 mg | 6. | Sodium Lauryl Sulphate | 0.900 mg | Azithromycin Tablet<br>500 mg | 1 No. | 1. | Azithromycin Dihydrate | 519.02 mg | 2. | Pregelatinized Starch (Starch 1500) | 52.42 mg | 3. | Calcium Phosphate Dibasic Anhydrous | 269.58 mg | 4. | Croscarmellose Sodium (AC Di Sol) | 17.48 mg |
| Export Product                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Export Qty.                    | Sl.No.                          | Import items                               | Qty. allowed            |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
| Azirheomyxin Tablet<br>250 mg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 1 No..                         | 1.                              | Azithromycin Dihydrate                     | 259.50 mg               |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 2.                              | Pregelatinized Starch (Starch 1500)        | 26.21 mg                |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 3.                              | Calcium Phosphate Dibasic Anhydrous        | 134.80 mg               |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 4.                              | Croscarmellose Sodium (AC Di Sol)          | 8.74 mg                 |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 5.                              | Magnesium Stearate                         | 3.628 mg                |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 6.                              | Sodium Lauryl Sulphate                     | 0.900 mg                |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
| Azithromycin Tablet<br>500 mg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 1 No.                          | 1.                              | Azithromycin Dihydrate                     | 519.02 mg               |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 2.                              | Pregelatinized Starch (Starch 1500)        | 52.42 mg                |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 3.                              | Calcium Phosphate Dibasic Anhydrous        | 269.58 mg               |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                | 4.                              | Croscarmellose Sodium (AC Di Sol)          | 17.48 mg                |                |             |        |              |              |                               |        |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |         |    |                    |          |    |                        |          |                               |       |    |                        |           |    |                                     |          |    |                                     |           |    |                                   |          |

|                                                                             |  |    |                        |          |
|-----------------------------------------------------------------------------|--|----|------------------------|----------|
|                                                                             |  | 5. | Magnesium Stearate     | 7.348 mg |
|                                                                             |  | 6. | Sodium Lauryl Sulphate | 1.80 mg  |
| RA concerned may take further necessary action as per above decision of NC. |  |    |                        |          |

|                                                                                                                                                       |                                |                                      |                                            |                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|--------------------------------------|--------------------------------------------|-----------------------|
| 45                                                                                                                                                    | Case No.:85/39/82-ALC4/2010    | Party Name:TRANSPEK INDUSTRY LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred  |
|                                                                                                                                                       | HQ File :01/82/050/01166/AM11/ | RLA File :34/24/040/00179/AM11/      | Lic.No/Date:3410028299<br>13.10.2010       | Defer Date:19.04.2011 |
| Decision :Committee decided to forward a copy of application to Department of C&PC for their comments. Accordingly, case was deferred for 19.04.2011. |                                |                                      |                                            |                       |

|                                                                                                          |                                |                                 |                                            |                       |
|----------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------------|-----------------------|
| 46                                                                                                       | Case No.:8/31/82-ALC4/2010     | Party Name:GLAND PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred  |
|                                                                                                          | HQ File :01/82/050/00933/AM11/ | RLA File :09/24/040/00290/AM11/ | Lic.No/Date:0910043914<br>14.10.2010       | Defer Date:17.05.2011 |
| Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                |                                 |                                            |                       |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|------------------------------------|--------------|
| Case No.:33/39/82-ALC4/2010                                                                                                                                                                                                                                                                                  | Party Name:STAR ORECHEM INTERNATIONAL PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Approved               |              |
| HQ File :01/82/050/01114/AM11/                                                                                                                                                                                                                                                                               | RLA File :50/24/040/00013/AM11/                 | Lic.No/Date:5010000420<br>14.10.2010       |                                    |              |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 41/11 meeting held on 11.01.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                 |                                            |                                    |              |
| Export product                                                                                                                                                                                                                                                                                               | Exp. Qty.                                       | Sl. No.                                    | Import items                       | Qty. allowed |
| Metal Extractant-T 30                                                                                                                                                                                                                                                                                        | 1kg.                                            | 1.                                         | Nonyl Phenol                       | 0.628 kg     |
|                                                                                                                                                                                                                                                                                                              |                                                 | 2.                                         | Paraformaldehyde 96%               | 0.260 kg     |
|                                                                                                                                                                                                                                                                                                              |                                                 | 3.                                         | Hydroxylamine Sulphate Monohydrate | 0.197 kg     |
|                                                                                                                                                                                                                                                                                                              |                                                 | 4.                                         | Hydrocarbon Solvent                | 0.165 kg     |
|                                                                                                                                                                                                                                                                                                              |                                                 | 5.                                         | Texamol Isobutyrate (TXIB)         | 0.300 kg     |
|                                                                                                                                                                                                                                                                                                              |                                                 | 6.                                         | Toluene                            | 0.296 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                  |                                                 |                                            |                                    |              |

|                                                                                                                                                                                                                                                                                                                                                            |                                |                                                       |                                            |                      |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------------------------|--------------------------------------------|----------------------|
| 48                                                                                                                                                                                                                                                                                                                                                         | Case No.:53/39/82-ALC4/2010    | Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Approved |
|                                                                                                                                                                                                                                                                                                                                                            | HQ File :01/82/050/01134/AM11/ | RLA File :03/95/040/00540/AM11/                       | Lic.No/Date:0310597325<br>18.10.2010       |                      |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/43/2007-Ch.II dated 10.05.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                |                                                       |                                            |                      |

| Export product                                     | Exp. Qty. | Sl.No. | Import items              | Qty. allowed |
|----------------------------------------------------|-----------|--------|---------------------------|--------------|
| 2-[(Chloro Methyl) Mercapto] Benzo Thiazole (CMBT) | 1 Kg.     | 1.     | 2-Mercapto Benzo Thiazole | 0.910 kg     |
|                                                    |           | 2.     | Methylene Chloride        | 0.272 kg     |
|                                                    |           | 3.     | Di Bromo Methane          | 0.557 kg     |

RA concerned may take further necessary action as per above decision of NC.

|    |                                                                                                         |                                 |                                            |                          |
|----|---------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 49 | Case No.:38/40/82-ALC4/2010                                                                             | Party Name:LUPIN LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01237/AM11/                                                                          | RLA File :03/95/040/00564/AM11/ | Lic.No/Date:0310597425<br>18.10.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 50 | Case No.:124/40/82-ALC4/2010                                                                             | Party Name:SURYA PHARMACEUTICAL LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01323/AM11/                                                                           | RLA File :22/24/040/00049/AM11/     | Lic.No/Date:2210010535<br>18.10.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|--------------------------|
| 51 | Case No.:19/40/82-ALC4/2010                                                                                                                                                    | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01218/AM11/                                                                                                                                                 | RLA File :07/24/040/00427/AM10/         | Lic.No/Date:0710074879<br>19.10.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to forward a copy of application to Department of C&PC, Petrochemicals Division for their comments. Accordingly, case was deferred for 19.04.2011. |                                         |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 52 | Case No.:48/31/82-ALC4/2010                                                                              | Party Name:GLAND PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00973/AM11/                                                                           | RLA File :09/24/040/00297/AM11/ | Lic.No/Date:0910043978<br>20.10.2010       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|--------------|
| 53 | Case No.:21/39/82-ALC4/2010                                                                                                                                                                                                                                                                         | Party Name:ALEMBIC LIMITED      | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
|    | HQ File :01/82/050/01102/AM11/                                                                                                                                                                                                                                                                      | RLA File :34/24/040/00178/AM11/ | Lic.No/Date:3410028407<br>25.10.2010       |                         |              |
|    | Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |              |
|    | Export Product                                                                                                                                                                                                                                                                                      | Export Qty.                     | Sl.No.                                     | Import items            | Qty. allowed |
|    | Azirheomyxin Tablet                                                                                                                                                                                                                                                                                 | 1 No..                          | 1.                                         | Azithromycin Dihydrate  | 259.50 mg    |

|                                                                             |       |    |                                     |           |
|-----------------------------------------------------------------------------|-------|----|-------------------------------------|-----------|
| 250 mg                                                                      |       | 2. | Pregelatinized Starch (Starch 1500) | 26.21 mg  |
|                                                                             |       | 3. | Calcium Phosphate Dibasic Anhydrous | 134.80 mg |
|                                                                             |       | 4. | Croscarmellose Sodium (AC Di Sol)   | 8.74 mg   |
|                                                                             |       | 5. | Magnesium Stearate                  | 3.628 mg  |
|                                                                             |       | 6. | Sodium Lauryl Sulphate              | 0.900 mg  |
| Azithromycin Tablet<br>500 mg                                               | 1 No. | 1. | Azithromycin Dihydrate              | 519.02 mg |
|                                                                             |       | 2. | Pregelatinized Starch (Starch 1500) | 52.42 mg  |
|                                                                             |       | 3. | Calcium Phosphate Dibasic Anhydrous | 269.58 mg |
|                                                                             |       | 4. | Croscarmellose Sodium (AC Di Sol)   | 17.48 mg  |
|                                                                             |       | 5. | Magnesium Stearate                  | 7.348 mg  |
|                                                                             |       | 6. | Sodium Lauryl Sulphate              | 1.80 mg   |
| RA concerned may take further necessary action as per above decision of NC. |       |    |                                     |           |

|    |                                                                                                          |                                    |                                            |                          |
|----|----------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 54 | Case No.:56/40/82-ALC4/2010                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01255/AM11/                                                                           | RLA File :09/24/040/00236/AM11/    | Lic.No/Date:0910044022<br>26.10.2010       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

|                                                                             |                                                                                                                                                                                                                                                                                                              |  |                                                          |        |                                            |              |                         |  |
|-----------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|----------------------------------------------------------|--------|--------------------------------------------|--------------|-------------------------|--|
| 55                                                                          | Case No.:2/32/82-ALC4/2010                                                                                                                                                                                                                                                                                   |  | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., |        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 |              | Status:Case<br>Approved |  |
|                                                                             | HQ File :01/82/050/00984/AM11/                                                                                                                                                                                                                                                                               |  | RLA File :07/24/040/00286/AM11/                          |        | Lic.No/Date:0710075068<br>27.10.2010       |              |                         |  |
|                                                                             | Decision : Committee considered case as per agenda and in light of earlier decision taken in 47/11 meeting held on 22.02.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |  |                                                          |        |                                            |              |                         |  |
|                                                                             | Export Product                                                                                                                                                                                                                                                                                               |  | Export Qty.                                              | Sl.No. | Import items                               | Qty. allowed |                         |  |
|                                                                             | Kanamycin Acid Sulphate for Inj.<br>BP 1 gm Vial Size:10 ml                                                                                                                                                                                                                                                  |  | 1 Vial                                                   | 1.     | Kanamycin Acid Sulphate<br>Sterile BP      | 1.466 gram   |                         |  |
| RA concerned may take further necessary action as per above decision of NC. |                                                                                                                                                                                                                                                                                                              |  |                                                          |        |                                            |              |                         |  |

|    |                                                                                                                                                                                                                                                                                                     |                                 |                                            |                                                             |              |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| 56 | Case No.:140/40/82-ALC4/2010                                                                                                                                                                                                                                                                        | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                                     |              |
|    | HQ File :01/82/050/01339/AM11/                                                                                                                                                                                                                                                                      | RLA File :05/23/040/00179/AM11/ | Lic.No/Date:0510275915<br>28.10.2010       | Defer Date:                                                 |              |
|    | Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                                             |              |
|    | Export product                                                                                                                                                                                                                                                                                      | Export Qty.                     | Sl.No.                                     | Import items                                                | Qty. allowed |
|    | Perindopril DC Granules<br>4.92% Drug Formulation                                                                                                                                                                                                                                                   | 6958.000 kg                     | 1.                                         | (2s,3as,7as) Octahydro indole-2-<br>Carboxylic Acid NLT 98% | 350.000 kg   |



|                                         |                                                                             |                                          |             |
|-----------------------------------------|-----------------------------------------------------------------------------|------------------------------------------|-------------|
| dispersible/Soluble Powder and Granules | 2.                                                                          | L-Norvaline NLT 98%                      | 560.000 kg  |
|                                         | 3.                                                                          | Acetonitrile NLT 98%                     | 7350.000 kg |
|                                         | 4.                                                                          | Hydroxy Benzotrazole NLT 98%             | 350.000 kg  |
|                                         | 5.                                                                          | N,N-Diclohexylcarbodiimide (DCC) NLT 98% | 350.000 kg  |
|                                         | RA concerned may take further necessary action as per above decision of NC. |                                          |             |

|    |                                                                                                                                                                                                                                                                                                         |                                  |                                            |                         |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-------------------------|
| 57 | Case No.:7/33/82-ALC4/2010                                                                                                                                                                                                                                                                              | Party Name:BLISS GVS PHARMA LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01001/AM11/                                                                                                                                                                                                                                                                          | RLA File :03/94/040/00708/AM11/  | Lic.No/Date:0310600070<br>03.11.2010       |                         |
|    | Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by the firm whichever is lower:- |                                  |                                            |                         |
|    | Export product                                                                                                                                                                                                                                                                                          | Export Qty.                      | Sl.No.                                     | Import items            |
|    | Funbact-A Cream                                                                                                                                                                                                                                                                                         | 30 mg Tube                       | 1.                                         | Clotrimazole USP        |
|    |                                                                                                                                                                                                                                                                                                         |                                  | 2.                                         | Neomycin Sulphate USP   |
|    |                                                                                                                                                                                                                                                                                                         |                                  |                                            | Qty. allowed            |
|    |                                                                                                                                                                                                                                                                                                         |                                  |                                            | 0.306 gm/30 gm Tube     |
|    |                                                                                                                                                                                                                                                                                                         |                                  |                                            | 0.153 gm/30 gm Tube     |
|    | RA concerned may take further necessary action as per above decision of Norms.                                                                                                                                                                                                                          |                                  |                                            |                         |

|    |                                                                                                                                                                                                                                                                                                     |                                 |                                            |                                                   |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------------------------|
| 58 | Case No.:15/40/82-ALC4/2010                                                                                                                                                                                                                                                                         | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                           |
|    | HQ File :01/82/050/01214/AM11/                                                                                                                                                                                                                                                                      | RLA File :03/94/040/00724/AM11/ | Lic.No/Date:0310600251<br>04.11.2010       |                                                   |
|    | Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                                   |
|    | Export product                                                                                                                                                                                                                                                                                      | Export Qty.                     | Sl.No.                                     | Import items                                      |
|    | Piperacillin Sodium and Tazobactam Sodium Injection 4.5 gm/Tazact Inj 4.5 gm                                                                                                                                                                                                                        | 400000 Vials                    | 1.                                         | Tazobactam Sodium + Piperacillin Sodium (Sterile) |
|    |                                                                                                                                                                                                                                                                                                     |                                 |                                            | Qty. allowed                                      |
|    |                                                                                                                                                                                                                                                                                                     |                                 |                                            | 2071.548 kg                                       |
|    | RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                         |                                 |                                            |                                                   |

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| 59 | Case No.:3/35/82-ALC4/2010                                                                                                                          | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01019/AM11/                                                                                                                      | RLA File :04/24/040/00215/AM11/           | Lic.No/Date:0410118914<br>16.11.2010       | Defer<br>Date:17.05.2011 |
|    | Decision :Committee decided to call for a copy of relevant Drug Manufacturing Licence from the firm. Accordingly, case was deferred for 17.05.2011. |                                           |                                            |                          |

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| Case No.:26/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                    | Party Name:KUDOS CHEMIE LTD.,   | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                                    |              |
| HQ File :01/82/050/01743/AM11/                                                                                                                                                                                                                                                                                                                 | RLA File :22/21/040/00077/AM11/ | Lic.No/Date:2210010633<br>16.11.2010       | :                                                          |              |
| Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 45/82 meeting held on 02.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                                            |              |
| Export product                                                                                                                                                                                                                                                                                                                                 | Export Qty.                     | Sl.No.                                     | Import items                                               | Qty. allowed |
| Caffeine (Synthetic<br>Caffeine Anhydrous)                                                                                                                                                                                                                                                                                                     | 1kg.                            | 1.                                         | Crude Theophylline 80% w/w (wet)<br>Loss on Drying NLT 15% | 1.15 kg      |
|                                                                                                                                                                                                                                                                                                                                                |                                 | 2.                                         | Caustic Soda (flakes of Lye)                               | 0.24 kg      |
|                                                                                                                                                                                                                                                                                                                                                |                                 | 3.                                         | Dimethyl sulphate                                          | 0.68 kg      |
|                                                                                                                                                                                                                                                                                                                                                |                                 | 4.                                         | Activated Carbon                                           | 0.100 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                    |                                 |                                            |                                                            |              |

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| 61 | Case No.:7/35/82-ALC4/2010                                                                               | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred  |
|    | HQ File :01/82/050/01023/AM11/                                                                           | RLA File :09/24/040/00359/AM11/   | Lic.No/Date:0910044295<br>18.11.2010       | Defer Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                   |                                            |                       |

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| 62 | Case No.:12/35/82-ALC4/2010                                                                             | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01028/AM11/                                                                          | RLA File :05/24/040/00286/AM11/     | Lic.No/Date:0510277419<br>22.11.2010       | Defer<br>Date:17.05.2011 |
|    | Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| Case No.:13/35/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                 | Party Name:SAINOR LABORATORIES PVT LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01029/AM11/                                                                                                                                                                                                                                                                                                                              | RLA File :09/24/040/00323/AM11/        | Lic.No/Date:0910044371<br>22.11.2010       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/112/2010-Ch.II dated 28.02.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                        |                                            |                         |              |
| Export Product                                                                                                                                                                                                                                                                                                                                              | Export Qty.                            | Sl.No.                                     | Import items            | Qty. allowed |
| n-Butyl Magnesium Chloride<br>24%                                                                                                                                                                                                                                                                                                                           | 1 KG.                                  | 1.                                         | n-Butyl Chloride        | 0.200 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                        | 2.                                         | Tetrahydrofuran         | 1.00 kg      |

RA concerned may take further necessary action as per above decision of NC.

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| 64 | Case No.:17/35/82-ALC4/2010                                                                              | Party Name:ALEMBIC LIMITED      | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01033/AM11/                                                                           | RLA File :34/24/040/00216/AM11/ | Lic.No/Date:3410028617<br>22.11.2010       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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| 65 | Case No.:19/35/82-ALC4/2010                                                                              | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01035/AM11/                                                                           | RLA File :09/24/040/00319/AM11/     | Lic.No/Date:0910044382<br>22.11.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| 66 | Case No.:20/35/82-ALC4/2010                                                                              | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01036/AM11/                                                                           | RLA File :09/24/040/00333/AM11/     | Lic.No/Date:0910044383<br>22.11.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| 67 | Case No.:107/39/82-ALC4/2010                                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01188/AM11/                                                                           | RLA File :03/94/040/00757/AM11/ | Lic.No/Date:0310602264<br>22.11.2010       |                         |
|    | Decision :Withdrawn as the case has already been approved by NC in its 47/82 meeting held on 22.02.2011. |                                 |                                            |                         |

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| 68 | Case No.:22/35/82-ALC4/2010                                                                               | Party Name:GRANULES INDIA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01038/AM11/                                                                            | RLA File :09/24/040/00338/AM11/   | Lic.No/Date:0910044392<br>23.11.2010       |                         |
|    | Decision : Withdrawn as the case has already been approved by NC in its 47/82 meeting held on 22.02.2011. |                                   |                                            |                         |

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| 69 | Case No.:106/39/82-ALC4/2010                                                                              | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01187/AM11/                                                                            | RLA File :03/94/040/00786/AM11/ | Lic.No/Date:0310603094<br>25.11.2010       |                         |
|    | Decision : Withdrawn as the case has already been approved by NC in its 47/82 meeting held on 22.02.2011. |                                 |                                            |                         |

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| 70 | Case No.:26/40/82-ALC4/2010 | Party Name:HETERO LABS LIMITED | Meet No/Date:51/82-ALC4/2010 | Status:Case |
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|                                                                                                                                                                                                                                   |                                 | 22.03.2011                           | Approved                            |              |
| HQ File :01/82/050/01225/AM11/                                                                                                                                                                                                    | RLA File :09/24/040/00357/AM11/ | Lic.No/Date:0910044448<br>25.11.2010 |                                     |              |
| Decision : Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                      |                                     |              |
| Export Product                                                                                                                                                                                                                    | Export Qty.                     | Sl.No.                               | Import items                        | Qty. allowed |
| Losartan Potassium                                                                                                                                                                                                                | 1 KG.                           | 1.                                   | 2-Butyl-4-Chloro-5-Formyl Imidazole | 0.62 kg      |
|                                                                                                                                                                                                                                   |                                 | 2.                                   | 4-Bromomethyl-2-Cyano Biphenyl      | 1.117 kg     |
|                                                                                                                                                                                                                                   |                                 | 3.                                   | Sodium Borohydride                  | 0.048 kg     |
|                                                                                                                                                                                                                                   |                                 | 4.                                   | Toluene                             | 3.42 kg      |
|                                                                                                                                                                                                                                   |                                 | 5.                                   | Methanol                            | 2.00 kg      |
|                                                                                                                                                                                                                                   |                                 | 6.                                   | N-Methyl Pyrrolidone                | 1.20 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                       |                                 |                                      |                                     |              |

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| 71 | Case No.:6/43/82-ALC4/2010                                                                               | Party Name:ASTRIX LABORATORIES LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01469/AM11/                                                                           | RLA File :09/24/040/00292/AM11/      | Lic.No/Date:0910044462<br>25.11.2010       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                      |                                            |                          |

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| 72 | Case No.:19/47/82-ALC4/2010                                                                              | Party Name:ASTRIX LABORATORIES LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01609/AM11/                                                                           | RLA File :09/24/040/00291/AM11/      | Lic.No/Date:0910044461<br>25.11.2010       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                      |                                            |                          |

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| 73 | Case No.:91/39/82-ALC4/2010                                                                              | Party Name:FRESENIUS KABI ONCOLOGY LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01172/AM11/                                                                           | RLA File :05/23/040/00176/AM11/            | Lic.No/Date:0510278093<br>29.11.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                            |                                            |                          |

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| 74 | Case No.:93/39/82-ALC4/2010                                                                              | Party Name:FRESENIUS KABI ONCOLOGY LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01174/AM11/                                                                           | RLA File :05/23/040/00175/AM11/            | Lic.No/Date:0510278092<br>29.11.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                            |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|--------------------------|
| 75 | Case No.:97/39/82-ALC4/2010                                                                              | Party Name:FRESENIUS KABI ONCOLOGY LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01178/AM11/                                                                           | RLA File :05/23/040/00010/AM11/            | Lic.No/Date:0510278091<br>29.11.2010       | Defer<br>Date:19.04.2011 |
|    | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                            |                                            |                          |

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| 76 | Case No.:102/39/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                          | Party Name:LUPIN LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01183/AM11/                                                                                                                                                                                                                                                                                                                                        | RLA File :03/95/040/00687/AM11/ | Lic.No/Date:0310603435<br>29.11.2010       | Defer<br>Date:17.05.2011 |
|    | Decision :Committee considered case as per agenda and decided to ask the firm to indicate whether the export product Ramipril is being manufactured through Non-infringing process and if there is non-infringing process, the firm may furnish production and consumption data certified by Central Excise Authority. Accordingly, case was deferred for 17.05.2011. |                                 |                                            |                          |

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| Case No.:47/40/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                | Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved         |              |
| HQ File :01/82/050/01246/AM11/                                                                                                                                                                                                                                                                                                                             | RLA File :03/94/040/00728/AM11/                  | Lic.No/Date:0310603965<br>01.12.2010       |                                 |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/83/2006-Ch.II dated 22.07.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                  |                                            |                                 |              |
| Export product                                                                                                                                                                                                                                                                                                                                             | Exp. Qty.                                        | Sl.No.                                     | Import items                    | Qty. allowed |
| Para Tertiary Butyl<br>Cyclohexyl Acetate                                                                                                                                                                                                                                                                                                                  | 1 Kg.                                            | 1.                                         | Para Tertiary Butyl Phenol      | 0.820 kg     |
|                                                                                                                                                                                                                                                                                                                                                            |                                                  | 2.                                         | 5% Ruthenium on Carbon Catalyst | 0.00003 kg   |
|                                                                                                                                                                                                                                                                                                                                                            |                                                  | 3.                                         | Acetic Acid                     | 0.300 kg     |
|                                                                                                                                                                                                                                                                                                                                                            |                                                  | 4.                                         | Methanol                        | 0.330 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                |                                                  |                                            |                                 |              |

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| 78 | Case No.:25/47/82-ALC4/2010                                                                             | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01615/AM11/                                                                          | RLA File :09/24/040/00346/AM11/     | Lic.No/Date:0910044599<br>07.12.2010       | Defer<br>Date:17.05.2011 |
|    | Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| 79 | Case No.:17/51/82-ALC4/2010                                                                                                                                                                                                                                                                             | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01734/AM11/                                                                                                                                                                                                                                                                          | RLA File :09/24/040/00368/AM11/        | Lic.No/Date:0910044622<br>09.12.2010       |                         |
|    | Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/332/2009-PI-(Norms) dated 09.01.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of |                                        |                                            |                         |

HBP as per details below or as applied by firm whichever is lower:-

| Export product                                      | Exp. Qty. | Sl.No. | Import items            | Qty. allowed |
|-----------------------------------------------------|-----------|--------|-------------------------|--------------|
| Methyl Chloromethylphenyl-3-Methoxy-2-Acrylate 2-2- | 1 Kg.     | 1.     | 3-Isochromanone         | 0.957 kg     |
|                                                     |           | 2.     | O-Xylene                | 1.04 kg      |
|                                                     |           | 3.     | Sodium Methoxide Powder | 0.416 kg     |
|                                                     |           | 4.     | N-Methylformaniolde     | 0.083 kg     |
|                                                     |           | 5.     | Methanol                | 2.31 kg      |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.:18/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                 | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Approved    |              |
| HQ File :01/82/050/01735/AM11/                                                                                                                                                                                                                                                                                                                                              | RLA File :09/24/040/00393/AM11/        | Lic.No/Date:0910044624<br>09.12.2010       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/332/2009-PI-(Norms) dated 09.01.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                        |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                              | Sl.No.                                     | Import items            | Qty. allowed |
| Methyl Chloromethylphenyl-3-Methoxy-2-Acrylate 2-2-                                                                                                                                                                                                                                                                                                                         | 1 Kg.                                  | 1.                                         | 3-Isochromanone         | 0.957 kg     |
|                                                                                                                                                                                                                                                                                                                                                                             |                                        | 2.                                         | O-Xylene                | 1.04 kg      |
|                                                                                                                                                                                                                                                                                                                                                                             |                                        | 3.                                         | Sodium Methoxide Powder | 0.416 kg     |
|                                                                                                                                                                                                                                                                                                                                                                             |                                        | 4.                                         | N-Methylformaniolde     | 0.083 kg     |
|                                                                                                                                                                                                                                                                                                                                                                             |                                        | 5.                                         | Methanol                | 2.31 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                 |                                        |                                            |                         |              |

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| 81 | Case No.:19/51/82-ALC4/2010                                                                             | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred     |
|    | HQ File :01/82/050/01736/AM11/                                                                          | RLA File :09/24/040/00372/AM11/        | Lic.No/Date:0910044623<br>09.12.2010       | Defer<br>Date:17.05.2011 |
|    | Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                        |                                            |                          |

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| 82 | Case No.:78/39/82-ALC4/2010                                                                                                                           | Party Name:METROPOLITAN EXIMCHEM LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred     |
|    | HQ File :01/82/050/01159/AM11/                                                                                                                        | RLA File :03/95/040/00657/AM11/       | Lic.No/Date:0310605745<br>10.12.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to forward a copy of application to Department of C&PC for their comments. Accordingly, case was deferred for 19.04.2011. |                                       |                                            |                          |

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| 83 | Case No.:77/41/82-ALC4/2010 | Party Name:BLISS GVS PHARMA LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Approved |
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| HQ File :01/82/050/01425/AM11/                                                                                                                                                                                                                                                                          | RLA File :03/94/040/00836/AM11/ | Lic.No/Date:0310605981<br>13.12.2010 |                       |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by the firm whichever is lower:- |                                 |                                      |                       |
| Export product                                                                                                                                                                                                                                                                                          | Export Qty.                     | Sl.No.                               | Import items          |
| Funbact-A Cream                                                                                                                                                                                                                                                                                         | 30 mg Tube                      | 1.                                   | Clotrimazole USP      |
|                                                                                                                                                                                                                                                                                                         |                                 | 2.                                   | Neomycin Sulphate USP |
|                                                                                                                                                                                                                                                                                                         |                                 |                                      | Qty. allowed          |
|                                                                                                                                                                                                                                                                                                         |                                 |                                      | 0.306 gm/30 gm Tube   |
|                                                                                                                                                                                                                                                                                                         |                                 |                                      | 0.153 gm/30 gm Tube   |
| RA concerned may take further necessary action as per above decision of Norms.                                                                                                                                                                                                                          |                                 |                                      |                       |

|                                                                                                         |                                |                                     |                                            |                          |
|---------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 84                                                                                                      | Case No.:65/40/82-ALC4/2010    | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                         | HQ File :01/82/050/01264/AM11/ | RLA File :09/24/040/00417/AM11/     | Lic.No/Date:0910044738<br>16.12.2010       | Defer<br>Date:17.05.2011 |
| Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                |                                     |                                            |                          |

|                                                                                                          |                                |                                                     |                                            |                          |
|----------------------------------------------------------------------------------------------------------|--------------------------------|-----------------------------------------------------|--------------------------------------------|--------------------------|
| 85                                                                                                       | Case No.:20/47/82-ALC4/2010    | Party Name:COVALENT LABORATORIES<br>PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                          | HQ File :01/82/050/01610/AM11/ | RLA File :09/24/040/00230/AM11/                     | Lic.No/Date:0910044835<br>21.12.2010       | Defer<br>Date:19.04.2011 |
| Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                |                                                     |                                            |                          |

|                                                                                                         |                                |                                      |                                            |                          |
|---------------------------------------------------------------------------------------------------------|--------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 86                                                                                                      | Case No.:28/43/82-ALC4/2010    | Party Name:GLENMARK GENERICS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                         | HQ File :01/82/050/01491/AM11/ | RLA File :03/94/040/00850/AM11/      | Lic.No/Date:0310607789<br>24.12.2010       | Defer<br>Date:19.04.2011 |
| Decision :Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                |                                      |                                            |                          |

|                                                                                                          |                                |                                    |                                            |                          |
|----------------------------------------------------------------------------------------------------------|--------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 87                                                                                                       | Case No.:14/41/82-ALC4/2010    | Party Name:ANDHRA ORGANICS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|                                                                                                          | HQ File :01/82/050/01362/AM11/ | RLA File :09/24/040/00405/AM11/    | Lic.No/Date:0910044913<br>27.12.2010       | Defer<br>Date:19.04.2011 |
| Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                |                                    |                                            |                          |

|    |                                |                                    |                                            |                         |
|----|--------------------------------|------------------------------------|--------------------------------------------|-------------------------|
| 88 | Case No.:15/41/82-ALC4/2010    | Party Name:ANDHRA ORGANICS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred |
|    | HQ File :01/82/050/01363/AM11/ | RLA File :09/24/040/00379/AM11/    | Lic.No/Date:0910044914                     | Defer                   |

27.12.2010

Date:19.04.2011

Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals.

|    |                                                                                                         |                                      |                                            |                          |
|----|---------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 89 | Case No.:16/44/82-ALC4/2010                                                                             | Party Name:GLENMARK GENERICS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01515/AM11/                                                                          | RLA File :03/94/040/00851/AM11/      | Lic.No/Date:0310608261<br>28.12.2010       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                      |                                            |                          |

|    |                                                                                                          |                                        |                                            |                       |
|----|----------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------|
| 90 | Case No.:33/41/82-ALC4/2010                                                                              | Party Name:AUROBINDO PHARMA<br>LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred  |
|    | HQ File :01/82/050/01381/AM11/                                                                           | RLA File :09/24/040/00447/AM11/        | Lic.No/Date:0910044965<br>31.12.2010       | Defer Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                        |                                            |                       |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|--------------------------|
| 91 | Case No.:95/41/82-ALC4/2010                                                                                                                                             | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01443/AM11/                                                                                                                                          | RLA File :09/24/040/00443/AM11/   | Lic.No/Date:0910045024<br>03.01.2011       | Defer<br>Date:19.04.2011 |
|    | Decision :Committee decided to call for a copy of valid Drug Manufacturing Licence issued in favour of RA Chem Pharma Ltd. According, case was deferred for 19.04.2011. |                                   |                                            |                          |

|    |                                                                                                                                                                                                                                                                                                                                                                            |                                 |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 92 | Case No.:10/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01727/AM11/                                                                                                                                                                                                                                                                                                                                             | RLA File :03/94/040/00879/AM11/ | Lic.No/Date:0310609046<br>03.01.2011       |                         |
|    | Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/15/2010-PI (Norms) dated 08.06.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |

| Export product                                         | Exp. Qty.   | Sl.No. | Import items                                          | Qty. allowed          |
|--------------------------------------------------------|-------------|--------|-------------------------------------------------------|-----------------------|
| Amoxicillin & Clavulanate Potassium for Suspension USP | 75 ml pack  | 1.     | Amoxycillin Trihydrate                                | 4.200 gm              |
|                                                        |             | 2.     | Clavulanate Potassium Syloid                          | 2.3444 gm             |
|                                                        |             | 3.     | Silicon Dioxide (Syloid AL-1FP)NF                     | 1.500 gm              |
|                                                        |             | 4.     | 115 CC N/M Pen RD Nat 28.0 GR SN (For MGP)            | As per packing policy |
|                                                        |             | 5.     | 185 CC N/M Pen RND Material Natural 36GR SN (For MGP) | As per packing policy |
|                                                        |             | 6.     | 225 CC N/M Pen RD NAT.43.00 GRN (For MGP)             | As per packing policy |
|                                                        |             | 7.     | Cap 28/400 WHT CRC W/FS M-1                           | As per packing policy |
| Amoxicillin &                                          | 100 ml pack | 1.     | Amoxycillin Trihydrate                                | 5.649 gm              |



|                                             |                                                          |                                                              |                                                          |                       |
|---------------------------------------------|----------------------------------------------------------|--------------------------------------------------------------|----------------------------------------------------------|-----------------------|
| Clavulanate Potassium<br>for Suspension USP |                                                          | 2.                                                           | Clavulanate Potassium Syloid                             | 3.126 gm              |
|                                             |                                                          | 3.                                                           | Silicon Dioxide (Syloid AL-1FP)NF                        | 2.00 gm               |
|                                             |                                                          | 4.                                                           | 115 CC N/M Pen RD Nat 28.0 GR<br>SN (For MGP)            | As per packing policy |
|                                             |                                                          | 5.                                                           | 185 CC N/M Pen RND Material<br>Natural 36GR SN (For MGP) | As per packing policy |
|                                             |                                                          | 6.                                                           | 225 CC N/M Pen RD NAT.43.00<br>GRN (For MGP)             | As per packing policy |
|                                             |                                                          | 7.                                                           | Cap 28/400 WHT CRC W/FS M-1                              | As per packing policy |
|                                             |                                                          | Amoxicillin &<br>Clavulanate Potassium<br>for Suspension USP | 150 ml pack                                              | 1.                    |
| 2.                                          | Clavulanate Potassium Syloid                             |                                                              |                                                          | 4.6888 gm             |
| 3.                                          | Silicon Dioxide (Syloid AL-1FP)NF                        |                                                              |                                                          | 3.00 gm               |
| 4.                                          | 115 CC N/M Pen RD Nat 28.0 GR<br>SN (For MGP)            |                                                              |                                                          | As per packing policy |
| 5.                                          | 185 CC N/M Pen RND Material<br>Natural 36GR SN (For MGP) |                                                              |                                                          | As per packing policy |
| 6.                                          | 225 CC N/M Pen RD NAT.43.00<br>GRN (For MGP)             |                                                              |                                                          | As per packing policy |
| 7.                                          | Cap 28/400 WHT CRC W/FS M-1                              |                                                              |                                                          | As per packing policy |

RA concerned may take further necessary action as per above decision of NC.

93

|                                                                                                                                                                                                                                                                                                         |                                  |                                            |                         |                        |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-------------------------|------------------------|
| Case No.:15/44/82-ALC4/2010                                                                                                                                                                                                                                                                             | Party Name:BLISS GVS PHARMA LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                        |
| HQ File :01/82/050/01514/AM11/                                                                                                                                                                                                                                                                          | RLA File :03/94/040/00887/AM11/  | Lic.No/Date:0310609857<br>06.01.2011       |                         |                        |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by the firm whichever is lower:- |                                  |                                            |                         |                        |
| Export product                                                                                                                                                                                                                                                                                          | Export Qty.                      | Sl.No.                                     | Import items            | Qty. allowed           |
| Funbact-A Cream                                                                                                                                                                                                                                                                                         | 30 mg Tube                       | 1.                                         | Clotrimazole USP        | 0.306 gm/30 gm<br>Tube |
|                                                                                                                                                                                                                                                                                                         |                                  | 2.                                         | Neomycin Sulphate USP   | 0.153 gm/30 gm<br>Tube |
| RA concerned may take further necessary action as per above decision of Norms.                                                                                                                                                                                                                          |                                  |                                            |                         |                        |

|    |                                                                                                                                                                                                                                                                                                                                                              |                                                   |                                            |                         |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-------------------------|
| 94 | Case No.:48/47/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                  | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01638/AM11/                                                                                                                                                                                                                                                                                                                               | RLA File :03/94/040/00854/AM11/                   | Lic.No/Date:0310609825<br>06.01.2011       |                         |
|    | Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/11/2008-Ch.II dated 11.05.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                   |                                            |                         |

| Export product                      | Exp. Qty. | Sl.No. | Import items        | Qty. allowed |
|-------------------------------------|-----------|--------|---------------------|--------------|
| 2,5-Dimethyl Phenyl Acetyl chloride | 1 Kg.     | 1.     | Para Xylene         | 1.485 kg     |
|                                     |           | 2.     | Paraformaldehyde    | 1.032 kg     |
|                                     |           | 3.     | Sodium Cyanide      | 0.570 kg     |
|                                     |           | 4.     | Caustic Soda Flakes | 0.500 kg     |
|                                     |           | 5.     | Thionyl Chloride    | 0.980 kg     |

RA concerned may take further necessary action as per above decision of NC.

|    |                                                                                                          |                                         |                                            |                          |
|----|----------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|--------------------------|
| 95 | Case No.:14/51/82-ALC4/2010                                                                              | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01731/AM11/                                                                           | RLA File :03/95/040/00694/AM11/         | Lic.No/Date:0310609837<br>06.01.2011       | Defer<br>Date:17.05.2011 |
|    | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                         |                                            |                          |

| 96               | Case No.:15/47/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:TRIGON CHEMICALS PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                |           |        |              |              |                  |       |    |              |
|------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-------------------------|----------------|-----------|--------|--------------|--------------|------------------|-------|----|--------------|
|                  | HQ File :01/82/050/01605/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | RLA File :31/24/040/00177/AM11/       | Lic.No/Date:3110046349<br>10.01.2011       |                         |                |           |        |              |              |                  |       |    |              |
|                  | Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/113/2010-Ch.II dated 10.03.2011 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-                                                                                                                                                                                                                                      |                                       |                                            |                         |                |           |        |              |              |                  |       |    |              |
|                  | <table> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> <tr> <td>Lithium Benzoate</td><td>1 Kg.</td><td>1.</td><td>Benzoic Acid</td><td>1.00 kg</td></tr> </table> <p>Note:As per the chemical dictionary, Lithium Benzoate is derived by reaction of Benzoic Acid with Lithium Carbonate. Also as per chemical dictionary, Lithium Hydroxide is derived by causticising Lithium Carbonate. Therefore, Lithium Carbonate has not been allowed.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                       |                                            |                         | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Lithium Benzoate | 1 Kg. | 1. | Benzoic Acid |
| Export product   | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Sl.No.                                | Import items                               | Qty. allowed            |                |           |        |              |              |                  |       |    |              |
| Lithium Benzoate | 1 Kg.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 1.                                    | Benzoic Acid                               | 1.00 kg                 |                |           |        |              |              |                  |       |    |              |

|    |                                                                                                        |                                         |                                            |                          |
|----|--------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|--------------------------|
| 97 | Case No.:14/43/82-ALC4/2010                                                                            | Party Name:VITAL LABORATORIES PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01477/AM11/                                                                         | RLA File :03/95/040/00790/AM11/         | Lic.No/Date:0310610687<br>12.01.2011       | Defer<br>Date:17.05.2011 |
|    | Decision :Committee decided to defer case for 17.05.2011for comments of Department of Pharmaceuticals. |                                         |                                            |                          |

|    |                                |                                        |                                            |                          |
|----|--------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 98 | Case No.:15/43/82-ALC4/2010    | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/01478/AM11/ | RLA File :09/24/040/00457/AM11/        | Lic.No/Date:0910045121<br>12.01.2011       | Defer<br>Date:19.04.2011 |

Decision : Committee decided to defer case for 19.04.2011 for comments of Department of C&PC.

|    |                                                                                                                                                                                                                                                                                                                                                      |                                 |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 99 | Case No.:18/43/82-ALC4/2010                                                                                                                                                                                                                                                                                                                          | Party Name:CIPLA LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|    | HQ File :01/82/050/01481/AM11/                                                                                                                                                                                                                                                                                                                       | RLA File :03/94/040/00904/AM11/ | Lic.No/Date:0310610747<br>12.01.2011       |                         |
|    | <p>Decision :Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as applied by the firm.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                 |                                            |                         |

| 100                           | Case No.:22/43/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                |           |        |              |              |                               |       |    |               |
|-------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-------------------------|----------------|-----------|--------|--------------|--------------|-------------------------------|-------|----|---------------|
|                               | HQ File :01/82/050/01485/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :03/95/040/00841/AM11/      | Lic.No/Date:0310611297<br>17.01.2011       |                         |                |           |        |              |              |                               |       |    |               |
|                               | <p>Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&amp;PC vide their U.O. No.14010/46/2009-Ch.II dated 21.03.2011 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-</p> <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Tetrabenzyl Thiuram Disulfide</td><td>1 Kg.</td><td>1.</td><td>Dibenzylamine</td><td>0.743 kg</td></tr> </tbody> </table> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                      |                                            |                         | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Tetrabenzyl Thiuram Disulfide | 1 Kg. | 1. | Dibenzylamine |
| Export product                | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Sl.No.                               | Import items                               | Qty. allowed            |                |           |        |              |              |                               |       |    |               |
| Tetrabenzyl Thiuram Disulfide | 1 Kg.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 1.                                   | Dibenzylamine                              | 0.743 kg                |                |           |        |              |              |                               |       |    |               |

| 101                  | Case No.:24/43/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Party Name:NEULAND LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|----------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|----------------|-------------|--------|--------------|--------------|----------------------|------|----|---------------------------|---------|----|-------------------------|----------|----|----------------------------|---------|----|-----------|----------|----|--------------------|---------|----|--------------------|
|                      | HQ File :01/82/050/01487/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File :09/24/040/00456/AM11/     | Lic.No/Date:0910045161<br>17.01.2011       |                         |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|                      | <p>Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-</p> <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="6">Salmeterol Xinafoate</td><td rowspan="6">1kg.</td><td>1.</td><td>1-Hydroxy 2-Napthoic Acid</td><td>1.00 kg</td></tr> <tr> <td>2.</td><td>20% Palladium on Carbon</td><td>0.200 kg</td></tr> <tr> <td>3.</td><td>N,N-Diisopropyl Ethylamine</td><td>3.33 kg</td></tr> <tr> <td>4.</td><td>N-Heptane</td><td>10.00 kg</td></tr> <tr> <td>5.</td><td>Sodium Borohydride</td><td>5.47 kg</td></tr> <tr> <td>6.</td><td>Dimethyl Formamide</td><td>1.90 kg</td></tr> </tbody> </table> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                     |                                            |                         | Export product | Export Qty. | Sl.No. | Import items | Qty. allowed | Salmeterol Xinafoate | 1kg. | 1. | 1-Hydroxy 2-Napthoic Acid | 1.00 kg | 2. | 20% Palladium on Carbon | 0.200 kg | 3. | N,N-Diisopropyl Ethylamine | 3.33 kg | 4. | N-Heptane | 10.00 kg | 5. | Sodium Borohydride | 5.47 kg | 6. | Dimethyl Formamide |
| Export product       | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Sl.No.                              | Import items                               | Qty. allowed            |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
| Salmeterol Xinafoate | 1kg.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 1.                                  | 1-Hydroxy 2-Napthoic Acid                  | 1.00 kg                 |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 2.                                  | 20% Palladium on Carbon                    | 0.200 kg                |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 3.                                  | N,N-Diisopropyl Ethylamine                 | 3.33 kg                 |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 4.                                  | N-Heptane                                  | 10.00 kg                |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 5.                                  | Sodium Borohydride                         | 5.47 kg                 |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 6.                                  | Dimethyl Formamide                         | 1.90 kg                 |                |             |        |              |              |                      |      |    |                           |         |    |                         |          |    |                            |         |    |           |          |    |                    |         |    |                    |

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|-----|-----------------------------|-------------------------------------|------------------------------|-------------|
| 102 | Case No.:25/43/82-ALC4/2010 | Party Name:NEULAND LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010 | Status:Case |
|-----|-----------------------------|-------------------------------------|------------------------------|-------------|

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|                                                                                                                                                                                                                                                                                                                      |                                 | 22.03.2011                           | Approved                    |              |
| HQ File :01/82/050/01488/AM11/                                                                                                                                                                                                                                                                                       | RLA File :09/24/040/00458/AM11/ | Lic.No/Date:0910045162<br>17.01.2011 |                             |              |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals dated 04.02.2003 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                      |                             |              |
| Export product                                                                                                                                                                                                                                                                                                       | Exp. Qty.                       | Sl.No.                               | Import items                | Qty. allowed |
| Isopropyl-(Z)-7-((1R,2R,3R,5S)-3,5-Dihydroxy-2-((3R)-3-Hydroxy-5-Phenylpentyl)cyclopentyl)-5-Heptenoate {Latanoprost}                                                                                                                                                                                                | 1 Kg.                           | 1.                                   | Tris Tes                    | 3.69 kg      |
|                                                                                                                                                                                                                                                                                                                      |                                 | 2                                    | Pyridinium Tosylate         | 0.100 kg     |
|                                                                                                                                                                                                                                                                                                                      |                                 | 3.                                   | Acetone                     | 18.45 ltrs.  |
|                                                                                                                                                                                                                                                                                                                      |                                 | 4.                                   | Ethyl Acetate               | 80.74 ltrs.  |
|                                                                                                                                                                                                                                                                                                                      |                                 | 5.                                   | Hexane Hipersoly            | 15.35 ltrs.  |
|                                                                                                                                                                                                                                                                                                                      |                                 | 6.                                   | Silica Gel 60 40-63 mm      | 13.17 kg     |
|                                                                                                                                                                                                                                                                                                                      |                                 | 7.                                   | N-Heptane                   | 944.64 ltrs  |
|                                                                                                                                                                                                                                                                                                                      |                                 | 8.                                   | Acetonitrile Hipersoly      | 36.90 ltrs   |
|                                                                                                                                                                                                                                                                                                                      |                                 | 9.                                   | HPLC Grade Isoprpyl Alcohol | 55.35 ltrs.  |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                          |                                 |                                      |                             |              |

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| Case No.:23/43/82-ALC4/2010                                                                                                                                                                                                                                                                                                                  | Party Name:SHASUN PHARMACEUTICALS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01486/AM11/                                                                                                                                                                                                                                                                                                               | RLA File :04/24/040/00281/AM11/           | Lic.No/Date:0410120793<br>18.01.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 20/04 meeting held on 21.08.2003 and in consultation with technical authority from Department of Pharmaceuticals, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                           |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                 | Sl.No.                                     | Import items            | Qty. allowed |
| Methohexital USP                                                                                                                                                                                                                                                                                                                             | 1 kg                                      | 1.                                         | 3-Butyn-2-OL (50%)      | 9.50 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 2.                                         | Ethyl Vinyl Ether       | 5.48 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 3.                                         | Ethyl Cyano Acetate     | 3.62 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 4.                                         | Tetra Hydro Furan       | 5.42 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 5.                                         | Sodium Metal            | 0.45 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 6.                                         | Methylene Chloride      | 3.68 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 7.                                         | N-Methyl Urea           | 1.35 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 8.                                         | Isopropyl Alcohol       | 2.29 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 9.                                         | Pyridine                | 0.16 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 10.                                        | Allyl Chloride          | 1.08 kg      |
|                                                                                                                                                                                                                                                                                                                                              |                                           | 11.                                        | Dichloro Acetic Acid    | 0.50 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                  |                                           |                                            |                         |              |

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|-----|-----------------------------|----------------------------------------|------------------------------|-------------|
| 104 | Case No.:27/47/82-ALC4/2010 | Party Name:R.R.J. DYES & INTERMEDIATES | Meet No/Date:51/82-ALC4/2010 | Status:Case |
|-----|-----------------------------|----------------------------------------|------------------------------|-------------|

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|                                                                                                          | LTD.                            | 22.03.2011                           | Deferred                 |
| HQ File :01/82/050/01617/AM11/                                                                           | RLA File :08/24/040/00307/AM11/ | Lic.No/Date:0810095587<br>19.01.2011 | Defer<br>Date:19.04.2011 |
| Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

| 105                                                                         | Case No.:15/51/82-ALC4/2010                                                                                                                                                                                                                                                                 | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                |           |        |              |              |                               |       |    |              |
|-----------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-------------------------|----------------|-----------|--------|--------------|--------------|-------------------------------|-------|----|--------------|
|                                                                             | HQ File :01/82/050/01732/AM11/                                                                                                                                                                                                                                                              | RLA File :03/95/040/00845/AM11/         | Lic.No/Date:0310611821<br>19.01.2011       |                         |                |           |        |              |              |                               |       |    |              |
|                                                                             | Decision : Committee considered case as per agenda and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-                                                         |                                         |                                            |                         |                |           |        |              |              |                               |       |    |              |
|                                                                             | <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Flurbiprofen SR Pellets 88.9%</td><td>1 Kg.</td><td>1.</td><td>Flurbiprofen</td><td>0.8979 kg</td></tr> </tbody> </table> |                                         |                                            |                         | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Flurbiprofen SR Pellets 88.9% | 1 Kg. | 1. | Flurbiprofen |
| Export product                                                              | Exp. Qty.                                                                                                                                                                                                                                                                                   | Sl.No.                                  | Import items                               | Qty. allowed            |                |           |        |              |              |                               |       |    |              |
| Flurbiprofen SR Pellets 88.9%                                               | 1 Kg.                                                                                                                                                                                                                                                                                       | 1.                                      | Flurbiprofen                               | 0.8979 kg               |                |           |        |              |              |                               |       |    |              |
| RA concerned may take further necessary action as per above decision of NC. |                                                                                                                                                                                                                                                                                             |                                         |                                            |                         |                |           |        |              |              |                               |       |    |              |

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|-----|----------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------|
| 106 | Case No.:46/47/82-ALC4/2010                                                                              | Party Name:INDOCO REMEDIES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case Deferred  |
|     | HQ File :01/82/050/01636/AM11/                                                                           | RLA File :03/94/040/00948/AM11/    | Lic.No/Date:0310612215<br>21.01.2011       | Defer Date:19.04.2011 |
|     | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of Pharmaceuticals. |                                    |                                            |                       |

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|-----|----------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|--------------------------|
| 107 | Case No.:11/47/82-ALC4/2010                                                                              | Party Name:VIVEK PHARMACHEM (INDIA) LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01601/AM11/                                                                           | RLA File :13/24/040/00029/AM11/           | Lic.No/Date:1310034441<br>24.01.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                           |                                            |                          |

| 108                                                                         | Case No.:16/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |                |             |        |              |              |                      |       |    |          |
|-----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-------------------------|----------------|-------------|--------|--------------|--------------|----------------------|-------|----|----------|
|                                                                             | HQ File :01/82/050/01733/AM11/                                                                                                                                                                                                                                                                                             | RLA File :03/95/040/00863/AM11/         | Lic.No/Date:0310612374<br>24.01.2011       |                         |                |             |        |              |              |                      |       |    |          |
|                                                                             | Decision : Committee considered case as per agenda and in light of earlier decision taken in 2/82 meeting held on 13.04.2010 and in consultation with technical authority present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                         |                                            |                         |                |             |        |              |              |                      |       |    |          |
|                                                                             | <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Orlistat Pellets 50%</td><td>1 kg.</td><td>1.</td><td>Orlistat</td><td>0.505 kg</td></tr> </tbody> </table>                                            |                                         |                                            |                         | Export product | Export Qty. | Sl.No. | Import items | Qty. allowed | Orlistat Pellets 50% | 1 kg. | 1. | Orlistat |
| Export product                                                              | Export Qty.                                                                                                                                                                                                                                                                                                                | Sl.No.                                  | Import items                               | Qty. allowed            |                |             |        |              |              |                      |       |    |          |
| Orlistat Pellets 50%                                                        | 1 kg.                                                                                                                                                                                                                                                                                                                      | 1.                                      | Orlistat                                   | 0.505 kg                |                |             |        |              |              |                      |       |    |          |
| RA concerned may take further necessary action as per above decision of NC. |                                                                                                                                                                                                                                                                                                                            |                                         |                                            |                         |                |             |        |              |              |                      |       |    |          |

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|-----|-----------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|--------------------------|
| 109 | Case No.:22/51/82-ALC4/2010                                                                   | Party Name:BALAJI AMINES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01739/AM11/                                                                | RLA File :31/24/040/00062/AM11/  | Lic.No/Date:3110046571<br>24.01.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of C&PC. |                                  |                                            |                          |

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| Case No.:23/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                    | Party Name:BALAJI AMINES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved      |              |
| HQ File :01/82/050/01740/AM11/                                                                                                                                                                                                                                                                                                                                 | RLA File :31/24/040/00185/AM11/  | Lic.No/Date:3110046568<br>24.01.2011       |                              |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/113/2008-Ch.III dated 29.03.2009 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                  |                                            |                              |              |
| Export product                                                                                                                                                                                                                                                                                                                                                 | Exp. Qty.                        | Sl.No.                                     | Import items                 | Qty. allowed |
| Gamma Butyrolactone                                                                                                                                                                                                                                                                                                                                            | 1 Kg.                            | 1.                                         | Butanediol                   | 1.16 kg      |
|                                                                                                                                                                                                                                                                                                                                                                |                                  | 2.                                         | GBL Dehydrogenation Catalyst | 0.001 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                    |                                  |                                            |                              |              |

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|-----|-----------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|--------------------------|
| 111 | Case No.:24/51/82-ALC4/2010                                                                   | Party Name:BALAJI AMINES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01741/AM11/                                                                | RLA File :31/24/040/00128/AM11/  | Lic.No/Date:3110046569<br>24.01.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of C&PC. |                                  |                                            |                          |

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|-----|-----------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|--------------------------|
| 112 | Case No.:25/51/82-ALC4/2010                                                                   | Party Name:BALAJI AMINES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01742/AM11/                                                                | RLA File :31/24/040/00147/AM11/  | Lic.No/Date:3110046572<br>24.01.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of C&PC. |                                  |                                            |                          |

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| 113 | Case No.:3/45/82-ALC4/2010                                                                                                                                                                                                                                                                                     | Party Name:MEDREICH LIMITED     | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
|     | HQ File :01/82/050/01543/AM11/                                                                                                                                                                                                                                                                                 | RLA File :07/24/040/00433/AM11/ | Lic.No/Date:0710076954<br>27.01.2011       |                         |              |
|     | Decision : Committee considered case as per agenda and in light of earlier decision taken in 21/82 meeting held on 25.09.2007 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |              |
|     | Export product                                                                                                                                                                                                                                                                                                 | Exp. Qty.                       | Sl.No.                                     | Import items            | Qty. allowed |
|     |                                                                                                                                                                                                                                                                                                                |                                 |                                            |                         |              |

|  |                                                                             |       |    |                                                                |                  |
|--|-----------------------------------------------------------------------------|-------|----|----------------------------------------------------------------|------------------|
|  | Doxycycline Capsules<br>100 mg                                              | 1 No. | 1. | Doxycycline Hydrochloride<br>Hemihydrate (Doxycycline Hyclate) | 108.06 mg/tablet |
|  | RA concerned may take further necessary action as per above decision of NC. |       |    |                                                                |                  |

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| Case No.:49/47/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                  | Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved       |              |
| HQ File :01/82/050/01639/AM11/                                                                                                                                                                                                                                                                                                                               | RLA File :03/94/040/00920/AM11/                  | Lic.No/Date:0310613412<br>31.01.2011       |                               |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/77/2004-Ch.II dated 05.11.2009 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                  |                                            |                               |              |
| Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                        | Sl.No.                                     | Import items                  | Qty. allowed |
| Hamber (7-Acetyl-1,2,3,4,5,6,7,8-Octahydro 1,1,6,7-Tetramethyl Naphthalne)                                                                                                                                                                                                                                                                                   | 1 Kg.                                            | 1.                                         | Myrcene                       | 1.00 kg      |
|                                                                                                                                                                                                                                                                                                                                                              |                                                  | 2.                                         | 3-Methyl-3-Penten-2-one (MPO) | 0.600 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                  |                                                  |                                            |                               |              |

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| Case No.:51/47/82-ALC4/2010                                                                                                                                                                                                                                                                                  | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved               |              |
| HQ File :01/82/050/01641/AM11/                                                                                                                                                                                                                                                                               | RLA File :07/24/040/00424/AM11/                          | Lic.No/Date:0710077027<br>31.01.2011       |                                       |              |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 47/11 meeting held on 22.02.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                          |                                            |                                       |              |
| Export Product                                                                                                                                                                                                                                                                                               | Export Qty.                                              | Sl.No.                                     | Import items                          | Qty. allowed |
| Kanamycin Acid Sulphate for Inj.<br>BP 1 gm Vial Size:10 ml                                                                                                                                                                                                                                                  | 1 Vial                                                   | 1.                                         | Kanamycin Acid Sulphate<br>Sterile BP | 1.466 gram   |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                  |                                                          |                                            |                                       |              |

|     |                                                                                               |                                            |                                            |                          |
|-----|-----------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|--------------------------|
| 116 | Case No.:6/51/82-ALC4/2010                                                                    | Party Name:LAKELAND CHEMICALS (INDIA) LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01723/AM11/                                                                | RLA File :03/95/040/00807/AM11/            | Lic.No/Date:0310613564<br>01.02.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of C&PC. |                                            |                                            |                          |

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| 117 | Case No.:8/51/82-ALC4/2010     | Party Name:SALVI CHEMICAL INDUSTRIES LIMITED |  |  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|     | HQ File :01/82/050/01725/AM11/ | RLA File :03/95/040/00659/AM11/              |  |  | Lic.No/Date:0310614170                     |                         |

03.02.2011

Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/72/2005-Ch.II dated 29.03.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product              | Exp. Qty. | Sl.No. | Import items   | Qty. allowed |
|-----------------------------|-----------|--------|----------------|--------------|
| 3,5, Di-Iodo Salicylic Acid | 1 Kg.     | 1.     | Salicylic Acid | 0.414 kg     |
|                             |           | 2.     | Iodine Crude   | 0.762 kg     |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.:9/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                   | Party Name:SALVI CHEMICAL INDUSTRIES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01726/AM11/                                                                                                                                                                                                                                                                                                                               | RLA File :03/95/040/00655/AM11/              | Lic.No/Date:0310614172<br>03.02.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/72/2005-Ch.II dated 29.03.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                              |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                    | Sl.No.                                     | Import items            | Qty. allowed |
| 3,5, Di-Iodo Salicylic Acid                                                                                                                                                                                                                                                                                                                                  | 1 Kg.                                        | 1.                                         | Salicylic Acid          | 0.414 kg     |
|                                                                                                                                                                                                                                                                                                                                                              |                                              | 2.                                         | Iodine Crude            | 0.762 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                  |                                              |                                            |                         |              |

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| Case No.:5/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                     | Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01722/AM11/                                                                                                                                                                                                                                                                                                                                 | RLA File :52/24/040/00039/AM11/              | Lic.No/Date:5210033910<br>04.02.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/118/2004-Ch.III dated 16.09.2008 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                              |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                                 | Exp. Qty.                                    | Sl.No.                                     | Import items            | Qty. allowed |
| 2-(3-Amino Phenyl Sulfonamide)<br>Naphthalene 6,8 Disulfonic Acid                                                                                                                                                                                                                                                                                              | 1 Kg.                                        | 1.                                         | Beta Naphthol           | 0.875 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                    |                                              |                                            |                         |              |

|     |                                |                                 |                                            |                         |
|-----|--------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 120 | Case No.:20/51/82-ALC4/2010    | Party Name:HETERO LABS LIMITED  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|     | HQ File :01/82/050/01737/AM11/ | RLA File :09/24/040/00516/AM11/ | Lic.No/Date:0910045427<br>04.02.2011       |                         |



Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product  | Export Qty. | Sl.No. | Import items                                     | Qty. allowed |
|-----------------|-------------|--------|--------------------------------------------------|--------------|
| Terbinafine Hcl | 1kg.        | 1.     | N-Methyl-1-Naphthalene Methanamine Hydrochloride | 1.14 kg      |
|                 |             | 2.     | 1-Chloro-6,6-Dimethyl-2-Hepten-4-yne             | 0.87 kg      |
|                 |             | 3.     | Methylene Chloride                               | 2.37 kg      |
|                 |             | 4.     | Dimethyl Formamide                               | 0.85 kg      |
|                 |             | 5.     | Acetone                                          | 1.94 kg      |
|                 |             | 6.     | Cyclohexane                                      | 1.17 kg      |
|                 |             | 7.     | Diisopropylether                                 | 1.30 kg      |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.:21/51/82-ALC4/2010                                                                                                                                                                                                                                                                                        |             | Party Name:HETERO LABS LIMITED  |                                          | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
| HQ File :01/82/050/01738/AM11/                                                                                                                                                                                                                                                                                     |             | RLA File :09/24/040/00517/AM11/ |                                          | Lic.No/Date:0910045431<br>04.02.2011       |                         |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |             |                                 |                                          |                                            |                         |
| Export product                                                                                                                                                                                                                                                                                                     | Export Qty. | Sl.No.                          | Import items                             | Qty. allowed                               |                         |
| Capecitabine                                                                                                                                                                                                                                                                                                       | 1kg.        | 1.                              | 2,3-Di-O-Acetyl-5,Deoxy-5-Fluorocytidine | 1.527 kg                                   |                         |
|                                                                                                                                                                                                                                                                                                                    |             | 2.                              | Methylene Chloride                       | 4.70 kg                                    |                         |
|                                                                                                                                                                                                                                                                                                                    |             | 3.                              | Methanol                                 | 0.82 kg                                    |                         |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                        |             |                                 |                                          |                                            |                         |

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| 122 | Case No.:16/47/82-ALC4/2010                                                                                                                                                                                                                                                                                        | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved       |              |
|     | HQ File :01/82/050/01606/AM11/                                                                                                                                                                                                                                                                                     | RLA File :05/24/040/00367/AM11/     | Lic.No/Date:0510283436<br>08.02.2011       |                               |              |
|     | Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                               |              |
|     | Export product                                                                                                                                                                                                                                                                                                     | Export Qty.                         | Sl.No.                                     | Import items                  | Qty. allowed |
|     | Doxycycline Monohydrate                                                                                                                                                                                                                                                                                            | 1kg.                                | 1.                                         | Acetone                       | 1.867 kg     |
|     |                                                                                                                                                                                                                                                                                                                    |                                     | 2.                                         | Activated Carbon              | 0.100 kg     |
|     |                                                                                                                                                                                                                                                                                                                    |                                     | 3.                                         | Cyclohexane                   | 0.085 kg     |
|     |                                                                                                                                                                                                                                                                                                                    |                                     | 4.                                         | Isopropyl Alcohol             | 0.931 kg     |
|     |                                                                                                                                                                                                                                                                                                                    |                                     | 5.                                         | Methanol                      | 2.722 kg     |
|     |                                                                                                                                                                                                                                                                                                                    |                                     | 6.                                         | Oxytetracycline Hydrochloride | 2.18 kg      |

|                                                                             |  |    |                     |            |
|-----------------------------------------------------------------------------|--|----|---------------------|------------|
|                                                                             |  | 7. | Rhodium Sponge      | 0.048 gram |
|                                                                             |  | 8. | Triethylamine       | 0.50 kg    |
|                                                                             |  | 9. | Triphenyl Phosphine | 0.025 kg   |
| RA concerned may take further necessary action as per above decision of NC. |  |    |                     |            |

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| 123 | Case No.:7/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                             | Party Name:LUPIN LIMITED        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01724/AM11/                                                                                                                                                                                                                                                                                                                                         | RLA File :03/95/040/00869/AM11/ | Lic.No/Date:0310614766<br>08.02.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee considered case as per agenda and decided to ask the firm to indicate whether the export product Ramipril is being manufactured through Non-infringing process and if there is non-infringing process, the firm may furnish production and consumption data certified by Central Excise Authority. Accordingly, case was deferred for 17.05.2011. |                                 |                                            |                          |

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|-----|-----------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 124 | Case No.:31/47/82-ALC4/2010                                                                   | Party Name:VIVIMED LABS LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01621/AM11/                                                                | RLA File :09/24/040/00510/AM11/ | Lic.No/Date:0910045498<br>09.02.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of C&PC. |                                 |                                            |                          |

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|-----|----------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 125 | Case No.:36/47/82-ALC4/2010                                                                              | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01626/AM11/                                                                           | RLA File :09/24/040/00509/AM11/     | Lic.No/Date:0910045516<br>11.02.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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| 126 | Case No.:40/47/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01630/AM11/                                                                           | RLA File :09/24/040/00460/AM10/ | Lic.No/Date:0910045524<br>11.02.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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| 127 | Case No.:40/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                  | Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
|     | HQ File :01/82/050/01757/AM11/                                                                                                                                                                                                                                                                                                                               | RLA File :52/24/040/00048/AM11/              | Lic.No/Date:5210034176<br>21.02.2011       |                         |              |
|     | Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/45/2010-Ch.II dated 27.09.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                              |                                            |                         |              |
|     | Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                    | Sl.No.                                     | Import items            | Qty. allowed |

|                                                                             |       |    |        |          |
|-----------------------------------------------------------------------------|-------|----|--------|----------|
| 7-Amino-1-Naphthol-3,6-Disulfonic Acid                                      | 1 Kg. | 1. | K Acid | 2.500 kg |
| RA concerned may take further necessary action as per above decision of NC. |       |    |        |          |

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| Case No.:41/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                    | Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01758/AM11/                                                                                                                                                                                                                                                                                                                                 | RLA File :52/24/040/00049/AM11/              | Lic.No/Date:5210034177<br>21.02.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/118/2004-Ch.III dated 18.05.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                              |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                                 | Exp. Qty.                                    | Sl.No.                                     | Import items            | Qty. allowed |
| 2-Carboxy Amino-5-Naphthol-7-Sulphonic Acid                                                                                                                                                                                                                                                                                                                    | 1 Kg.                                        | 1.                                         | J Acid                  | 0.904 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                    |                                              |                                            |                         |              |

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| Case No.:1/51/82-ALC4/2010                                                                                                                                                                                                                                                                          | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved               |                       |
| HQ File :01/82/050/01718/AM11/                                                                                                                                                                                                                                                                      | RLA File :08/24/040/00328/AM11/    | Lic.No/Date:0810096696<br>28.02.2011       |                                       |                       |
| Decision : Committee considered case as per agenda and in light of written comments of Department of Pharmaceuticals and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                    |                                            |                                       |                       |
| Export product                                                                                                                                                                                                                                                                                      | Exp. Qty.                          | Sl. No.                                    | Import items                          | Qty. allowed          |
| Venlafaxine ER 37.5 mg Capsule                                                                                                                                                                                                                                                                      | 1No.                               | 1.                                         | Venlafaxine Hcl                       | 43.277 mg             |
|                                                                                                                                                                                                                                                                                                     |                                    | 2.                                         | Microcrystalline Cellulose NF         | 51.385 mg             |
|                                                                                                                                                                                                                                                                                                     |                                    | 3.                                         | Polyacrylate Dispersion 30 Percent 1H | 30.603 mg             |
|                                                                                                                                                                                                                                                                                                     |                                    | 4.                                         | Isopropyl Alcohol USP                 | 36.928 mg             |
|                                                                                                                                                                                                                                                                                                     |                                    | 5.                                         | 60 CC White HDPE Bottle               | As per packing policy |
|                                                                                                                                                                                                                                                                                                     |                                    | 6.                                         | CRC White Cap 33 MM                   | As per packing policy |
|                                                                                                                                                                                                                                                                                                     |                                    | 7.                                         | 100 CC White HDPE Bottle              | As per packing policy |
|                                                                                                                                                                                                                                                                                                     |                                    | 8.                                         | CRC White Cap 38 MM                   | As per packing policy |
| Venlafaxine ER 75 mg Capsule                                                                                                                                                                                                                                                                        | 1 No.                              | 1.                                         | Venlafaxine Hcl                       | 86.552 mg             |
|                                                                                                                                                                                                                                                                                                     |                                    | 2.                                         | Microcrystalline Cellulose NF         | 102.769 mg            |
|                                                                                                                                                                                                                                                                                                     |                                    | 3.                                         | Polyacrylate Dispersion 30 Percent 1H | 61.206 mg             |
|                                                                                                                                                                                                                                                                                                     |                                    | 4.                                         | Isopropyl Alcohol USP                 | 73.857 mg             |

|    |                               |                       |                          |                                       |            |
|----|-------------------------------|-----------------------|--------------------------|---------------------------------------|------------|
|    |                               | 5.                    | 60 CC White HDPE Bottle  | As per packing policy                 |            |
|    |                               | 6.                    | CRC White Cap 33 MM      | As per packing policy                 |            |
|    |                               | 7.                    | 100 CC White HDPE Bottle | As per packing policy                 |            |
|    |                               | 8.                    | CRC White Cap 38 MM      | As per packing policy                 |            |
|    | Venlafaxine ER 150 mg Capsule | 1 No.                 | 1.                       | Venlafaxine Hcl                       | 173.10 mg  |
|    |                               |                       | 2.                       | Microcrystalline Cellulose NF         | 205.538 mg |
|    |                               |                       | 3.                       | Polyacrylate Dispersion 30 Percent 1H | 122.411 mg |
|    |                               |                       | 4.                       | Isopropyl Alcohol USP                 | 147.71 mg  |
| 5. | 60 CC White HDPE Bottle       | As per packing policy |                          |                                       |            |
| 6. | CRC White Cap 33 MM           | As per packing policy |                          |                                       |            |
| 7. | 100 CC White HDPE Bottle      | As per packing policy |                          |                                       |            |
| 8. | CRC White Cap 38 MM           | As per packing policy |                          |                                       |            |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.:2/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                   | Party Name:BALAJI AMINES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01719/AM11/                                                                                                                                                                                                                                                                                                                               | RLA File :31/24/040/00261/AM11/  | Lic.No/Date:3110047134<br>28.02.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/113/2008/-Ch.II dated 26.10.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                  |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                        | Sl.No.                                     | Import items            | Qty. allowed |
| N-Methyl-2-Pyrrolidone                                                                                                                                                                                                                                                                                                                                       | 1 KG                             | 1.                                         | Methanol                | 0.377 kg     |
|                                                                                                                                                                                                                                                                                                                                                              |                                  | 2.                                         | Ammonia                 | 0.164 kg     |
|                                                                                                                                                                                                                                                                                                                                                              |                                  | 3.                                         | 1,4 Butanediol          | 1.01 kg      |
|                                                                                                                                                                                                                                                                                                                                                              |                                  | 4.                                         | Methylamine Catalyst    | 0.00080 kg   |
|                                                                                                                                                                                                                                                                                                                                                              |                                  | 5.                                         | GBL Catalyst            | 0.00075 kg   |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                   |                                  |                                            |                         |              |

|     |                            |                                                         |                                            |                         |
|-----|----------------------------|---------------------------------------------------------|--------------------------------------------|-------------------------|
| 131 | Case No.:3/51/82-ALC4/2010 | Party Name:OTSUKA CHEMICAL ( INDIA )<br>PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
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|-----------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--|
| HQ File :01/82/050/01720/AM11/                                                                                  | RLA File :05/24/040/00397/AM11/ | Lic.No/Date:0510284821<br>01.03.2011 |  |
| Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP. |                                 |                                      |  |

|                                                                                                                  |                                |                                                         |                                            |             |
|------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------------------------------|--------------------------------------------|-------------|
| 132                                                                                                              | Case No.:4/51/82-ALC4/2010     | Party Name:OTSUKA CHEMICAL ( INDIA )<br>PRIVATE LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case |
|                                                                                                                  | HQ File :01/82/050/01721/AM11/ | RLA File :05/24/040/00403/AM11/                         | Lic.No/Date:0510284822<br>01.03.2011       | Defer Date: |
| Decision : Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP. |                                |                                                         |                                            |             |

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| Case No.:27/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                         | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01744/AM11/                                                                                                                                                                                                                                                                                                      | RLA File :09/24/040/00543/AM11/        | Lic.No/Date:0910045757<br>01.03.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of its earlier decision taken in its 35/82 meeting held on 30.11.2010 and in consultation with technical authority present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                        |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                      | Export Qty.                            | Sl.No.                                     | Import items            | Qty. allowed |
| 5-Cyano Phthalide                                                                                                                                                                                                                                                                                                                   | 1kg.                                   | 1.                                         | Sulfolane               | 6.184 kg     |
|                                                                                                                                                                                                                                                                                                                                     |                                        | 2.                                         | Sulfamide               | 1.020 kg     |
|                                                                                                                                                                                                                                                                                                                                     |                                        | 3.                                         | Para Formaldehyde       | 0.53 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                         |                                        |                                            |                         |              |

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| Case No.:29/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                              | Party Name:HETERO LABS LIMITED  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                |              |
| HQ File :01/82/050/01746/AM11/                                                                                                                                                                                                                                                                                                           | RLA File :09/24/040/00548/AM11/ | Lic.No/Date:0910045759<br>01.03.2011       |                                        |              |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 45/82 meeting held on 08.02.2011 and in consultation with representative of Department of Pharmaceuticals present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                        |              |
| Export Product                                                                                                                                                                                                                                                                                                                           | Export Qty.                     | Sl.No.                                     | Import items                           | Qty. allowed |
| Quetiapine<br>Hemifumarate                                                                                                                                                                                                                                                                                                               | 1 kg                            | 1.                                         | 1-[2-(2-Hydroxyethoxy)Ethyl]Piperazine | 0.714 kg     |
|                                                                                                                                                                                                                                                                                                                                          |                                 | 2.                                         | Toluene                                | 1.40 kg      |
|                                                                                                                                                                                                                                                                                                                                          |                                 | 3.                                         | Methanol                               | 1.06 kg      |
|                                                                                                                                                                                                                                                                                                                                          |                                 | 4.                                         | Dibenzo-(1,4)-Thazepine-11(10H)-one    | 0.80 kg      |
|                                                                                                                                                                                                                                                                                                                                          |                                 | 5.                                         | Phosphorous Oxychloride                | 0.50 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                              |                                 |                                            |                                        |              |

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| Case No.:38/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                   | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                                                                                |              |
| HQ File :01/82/050/01755/AM11/                                                                                                                                                                                                                                                                                                                                                | RLA File :05/24/040/00400/AM11/  | Lic.No/Date:0510284826<br>01.03.2011       |                                                                                                        |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/273/2009-PI (Norms) dated 30.04.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                  |                                            |                                                                                                        |              |
| Export product                                                                                                                                                                                                                                                                                                                                                                | Exp. Qty.                        | Sl.No.                                     | Import items                                                                                           | Qty. allowed |
| Cefixime Trihydrate                                                                                                                                                                                                                                                                                                                                                           | 1 Kg.                            | 1.                                         | 7 Phenylacetamideo-3-Chloromethyl Cephalosporanic Acid Para Methoxybenzyl Ester (GCLE)                 | 1.555 kg     |
|                                                                                                                                                                                                                                                                                                                                                                               |                                  | 2.                                         | Triphenyl Phosphine                                                                                    | 1.22 kg      |
|                                                                                                                                                                                                                                                                                                                                                                               |                                  | 3.                                         | Activated Carbon                                                                                       | 0.100 kg     |
|                                                                                                                                                                                                                                                                                                                                                                               |                                  | 4.                                         | Actone                                                                                                 | 10.93 kg     |
|                                                                                                                                                                                                                                                                                                                                                                               |                                  | 5.                                         | Methylene Chloride                                                                                     | 0.647 kg     |
|                                                                                                                                                                                                                                                                                                                                                                               |                                  | 6.                                         | Methanol                                                                                               | 6.708 kg     |
|                                                                                                                                                                                                                                                                                                                                                                               |                                  | 7.                                         | 2-Mercaptobenzothiazoyl-(Z)-2-(2-Aminothazole-4-yl)-2-(Methoxycarbonylmethoyimino acetate MICA Easter) | 0.820 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                   |                                  |                                            |                                                                                                        |              |

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| Case No.:39/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                                 | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved          |              |
| HQ File :01/82/050/01756/AM11/                                                                                                                                                                                                                                                                                                                                                              | RLA File :05/24/040/00410/AM11/  | Lic.No/Date:0510284827<br>01.03.2011       |                                  |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/205/2009-PI-(Norms) dated 20.01.2010 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                  |                                            |                                  |              |
| Export product                                                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                        | Sl.No.                                     | Import items                     | Qty. allowed |
| Ceftriaxone Sodium Sterile                                                                                                                                                                                                                                                                                                                                                                  | 1 Kg.                            | 1.                                         | Ceftriaxone Sodium (Non Sterile) | 1.04 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                             |                                  | 2.                                         | Acetone                          | 1.72 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                             |                                  | 3.                                         | Eno Carbon                       | 51.66 gm     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                                 |                                  |                                            |                                  |              |

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|-----|--------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 137 | Case No.:11/51/82-ALC4/2010    | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01728/AM11/ | RLA File :03/94/040/01049/AM11/      | Lic.No/Date:0310619151<br>03.03.2011       | Defer<br>Date:17.05.2011 |

Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals.

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| 138 | Case No.:12/51/82-ALC4/2010                                                                   | Party Name:KUSUMA PHARMA        | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01729/AM11/                                                                | RLA File :03/94/040/01067/AM11/ | Lic.No/Date:0310619161<br>03.03.2011       | Defer<br>Date:19.04.2011 |
|     | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of C&PC. |                                 |                                            |                          |

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| Case No.:13/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                 | Party Name:PI INDUSTRIES LTD.,  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved       |              |
| HQ File :01/82/050/01730/AM11/                                                                                                                                                                                                                                                                                                                              | RLA File :13/24/040/00038/AM11/ | Lic.No/Date:1310034755<br>03.03.2011       |                               |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.15022/6/2010-Ch.II dated 18.05.2010 and in consultation with technical authorities present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                               |              |
| Export product                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                       | Sl.No.                                     | Import items                  | Qty. allowed |
| AE-473 (2-{2-Chloro-4-mesyl-3-[(RS))-tetrahydro-2-furylmethoxymethyl}benzoyl)-cyclohexane-1,3-Dione)<br>Min.97%)                                                                                                                                                                                                                                            | 1 Kg.                           | 1.                                         | 3-Chloro-2-Methyl Aniline     | 0.746 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 2.                                         | Methanol                      | 3.380 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 3.                                         | Toluene                       | 3.190 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 4.                                         | Bromine                       | 1.404 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 5.                                         | Tetrahydrofurfuryl Alcohol    | 2.170 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 6.                                         | 1,3-Cyclohexanedione          | 0.357 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 7.                                         | Acetonitrile (Methyl Cyanide) | 1.068 kg     |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 8.                                         | Caustic Soda Lye (47%)        | 4.096 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                 |                                 |                                            |                               |              |

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| Case No.:30/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                 | Party Name:KAMUD DRUGS PVT.LIMITED., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
| HQ File :01/82/050/01747/AM11/                                                                                                                                                                                                                                                                                                                                              | RLA File :31/24/040/00271/AM11/      | Lic.No/Date:3110047186<br>03.03.2011       |                         |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/110/2010-PI (Norms) dated 18.10.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                            | Sl.No.                                     | Import items            | Qty. allowed |
| Ketamine Hcl                                                                                                                                                                                                                                                                                                                                                                | 1 Kg.                                | 1.                                         | Cyclo Penty Chloride    | 1.876 kg     |
|                                                                                                                                                                                                                                                                                                                                                                             |                                      | 2.                                         | O Chloro Benzonitril    | 1.684 kg     |
|                                                                                                                                                                                                                                                                                                                                                                             |                                      | 3.                                         | Magnesium Turning       | 0.467 kg     |
|                                                                                                                                                                                                                                                                                                                                                                             |                                      | 4.                                         | Bromoine                | 1.83 kg      |
|                                                                                                                                                                                                                                                                                                                                                                             |                                      | 5.                                         | Methanol                | 6.81 kg      |
|                                                                                                                                                                                                                                                                                                                                                                             |                                      | 6.                                         | Toluene                 | 10.32 kg     |

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|                                                                             |  | 7. | Acetone            | 0.031 kg |
|                                                                             |  | 8. | Iso Propyl Alcohol | 2.71 kg  |
| RA concerned may take further necessary action as per above decision of NC. |  |    |                    |          |

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| 141 | Case No.:31/51/82-ALC4/2010                                                                   | Party Name:MASS DYE-CHEM PVT LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01748/AM11/                                                                | RLA File :31/24/040/00263/AM11/    | Lic.No/Date:3110047188<br>03.03.2011       | Defer<br>Date:19.04.2011 |
|     | Decision : Committee decided to defer case for 19.04.2011 for comments of Department of C&PC. |                                    |                                            |                          |

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| 142 | Case No.:32/51/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|     | HQ File :01/82/050/01749/AM11/                                                                           | RLA File :09/24/040/00251/AM11/ | Lic.No/Date:0910045763<br>03.03.2011       | Defer Date:             |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                         |

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| 143 | Case No.:33/51/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01750/AM11/                                                                           | RLA File :09/24/040/00541/AM11/ | Lic.No/Date:0910045764<br>03.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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| 144 | Case No.:34/51/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01751/AM11/                                                                           | RLA File :09/24/040/00503/AM11/ | Lic.No/Date:0910045771<br>03.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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| 145 | Case No.:35/51/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |
|     | HQ File :01/82/050/01752/AM11/                                                                           | RLA File :09/24/040/00062/AM11/ | Lic.No/Date:0910045773<br>03.03.2011       | Defer Date:             |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                         |

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| 146 | Case No.:36/51/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01753/AM11/                                                                           | RLA File :09/24/040/00449/AM11/ | Lic.No/Date:0910045776<br>03.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |



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| 147 | Case No.:37/51/82-ALC4/2010                                                                              | Party Name:PERKIN LABORATORIES  | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01754/AM11/                                                                           | RLA File :09/24/040/00074/AM11/ | Lic.No/Date:0910045777<br>03.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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| Case No.:42/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                                                                            | Party Name:MSN LABORATORIES LIMITED | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved                                                                        |              |
| HQ File :01/82/050/01759/AM11/                                                                                                                                                                                                                                                                                                                                                                         | RLA File :09/24/040/00538/AM11/     | Lic.No/Date:0910045801<br>04.03.2011       |                                                                                                |              |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/82/2010-PI (Norms) dated 01.10.2011 and in consultation with representative of Department of Pharmaceuticals present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                                                                                                |              |
| Export Product                                                                                                                                                                                                                                                                                                                                                                                         | Export Qty.                         | Sl.No.                                     | Import items                                                                                   | Qty. allowed |
| Rosuvastatin Calcium                                                                                                                                                                                                                                                                                                                                                                                   | 1 kg                                | 1.                                         | (4R-Cis)-6-((Acetyloxy)-Methyl)-2,2-Dimethyl-1,3-Dioxane-4-Acetic Acid-1,1-Dimethylethyl Ester | 1.871 kg     |
|                                                                                                                                                                                                                                                                                                                                                                                                        |                                     | 2.                                         | 4-(4-Fluorophenyl)-6-Isopropyl-2-[(N-Methyl-N-Methylsulphonyl)Amino]Pyrimidine-5-YL-Methanol   | 1.871 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                                            |                                     |                                            |                                                                                                |              |

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| 149 | Case No.:43/51/82-ALC4/2010                                                                              | Party Name:MEDCHL CHEMICALS AND PHARMACEUTICALS PVT LTD | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01760/AM11/                                                                           | RLA File :09/24/040/00539/AM11/                         | Lic.No/Date:0910045802<br>04.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                                         |                                            |                          |

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| 150 | Case No.:44/51/82-ALC4/2010                                                                                                                                                                                                                                                                                                                               | Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD. | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Approved |              |
|     | HQ File :01/82/050/01761/AM11/                                                                                                                                                                                                                                                                                                                            | RLA File :31/24/040/00267/AM11/                  | Lic.No/Date:3110047211<br>04.03.2011       |                         |              |
|     | Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/6/2009-Ch.II dated 28.02.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                  |                                            |                         |              |
|     | Export Product                                                                                                                                                                                                                                                                                                                                            | Export Qty.                                      | Sl.No.                                     | Import items            | Qty. allowed |
|     | Monomethyl Ether of Hydroquinone MEHQ                                                                                                                                                                                                                                                                                                                     | 1 KG.                                            | 1.                                         | Phenol                  | 1.19 kg      |
|     |                                                                                                                                                                                                                                                                                                                                                           |                                                  | 2.                                         | Dimethyl Sulphate       | 0.640 kg     |
|     |                                                                                                                                                                                                                                                                                                                                                           |                                                  | 3.                                         | Caustic Soda Flakes     | 0.415 kg     |

RA concerned may take further necessary action as per above decision of NC.

RA concerned may take further necessary action as per above decision of NC.

Decision :Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals.

Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals.

Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals.

Decision : Committee decided to defer case for 19.04.2011 for comments of Department of C&PC.

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| 156 | Case No.:49/51/82-ALC4/2010                                                                              | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01766/AM11/                                                                           | RLA File :04/24/040/00333/AM11/           | Lic.No/Date:0410122404<br>09.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                           |                                            |                          |

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| 157 | Case No.:50/51/82-ALC4/2010                                                                              | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01767/AM11/                                                                           | RLA File :04/24/040/00335/AM11/           | Lic.No/Date:0410122405<br>09.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                           |                                            |                          |

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| 158 | Case No.:51/51/82-ALC4/2010                                                                              | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:51/82-ALC4/2010<br>22.03.2011 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01768/AM11/                                                                           | RLA File :04/24/040/00334/AM11/           | Lic.No/Date:0410122406<br>09.03.2011       | Defer<br>Date:17.05.2011 |
|     | Decision : Committee decided to defer case for 17.05.2011 for comments of Department of Pharmaceuticals. |                                           |                                            |                          |

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| Case No.Outside Agenda-1                                                                                                                                                                                                                                                                                                                                                                  | M/S Cipla Ltd.                    |        |                                                                                      |                           |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                                                                                          | F.No.01/82/050/00264/AM09/DES-III |        |                                                                                      |                           |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                                                                   | RA F.No.03/94/040/01232/AM08      |        |                                                                                      |                           |
| Adv.Lic.No.0310464263 dated 10.03.2008                                                                                                                                                                                                                                                                                                                                                    |                                   |        |                                                                                      |                           |
| Committee considered case and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/83/2007-PI-III dated Nil and U.O. No.35011/168/2008-PI-III dated 24.11.2008 and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |        |                                                                                      |                           |
| Export product                                                                                                                                                                                                                                                                                                                                                                            | Export Qty.                       | Sl.No. | Import items                                                                         | Qty. allowed              |
| Lamivir 150mg tablet<br>[Lamivudine =153.0 mg/tablet]                                                                                                                                                                                                                                                                                                                                     | 1 No.                             | 1.     | (1'R,2'S,5'R)-Menthyl-5S-(Cytosine-1"-YL)-1,3Oxathiolane-2R-carboxylate/CME compound | 2.19 kg/kg of Lamivudine  |
| Lamivir S-30 tablet<br>[Lamivudine =153.0 mg/tablet]<br>[Stavudine =30.6 mg/tablet]                                                                                                                                                                                                                                                                                                       | 1 No.                             |        |                                                                                      |                           |
| Lamivir S-40 tablet<br>[Lamivudine 153.0 mg/tablet]<br>[Stavudine= 40.8 mg/tablet]                                                                                                                                                                                                                                                                                                        | 1 No.                             | 2.     | Sodium Borohydride                                                                   | 0.48 kg/kg of Lamivudine  |
| Lamivir S Junior tablet<br>[Lamivudine 61.20 mg/tablet]<br>[Stavudine= 12.24 mg]                                                                                                                                                                                                                                                                                                          | 1 No.                             | 3.     | Dipotassium Hydrogen Phosphate                                                       | 2.582 kg/kg of Lamivudine |
|                                                                                                                                                                                                                                                                                                                                                                                           |                                   | 4.     | 2',3'-Dihydro,5'-O-Benzoyl,5-Methyl Uridine                                          | 2.00 kg/kg of Stavudine   |
| Lamivir S Baby Tablet                                                                                                                                                                                                                                                                                                                                                                     | 1 No.                             |        |                                                                                      |                           |

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| [Lamivudine 30.6 mg/tablet]<br>[Stavudine= 6.12 mg/tablet]                  |       | 5. | Butyl Acetate | 2.09 kg/kg of Stavudine |
| Lamivir HBV Tablet<br>[Lamivudine= 102.20 mg]                               | 1 No. |    |               |                         |
| RA concerned may take further necessary action as per above decision of NC. |       |    |               |                         |

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| Case No.Outside Agenda-2                                                                                                                                                                                                                                                                                                                                      | M/S Cipla Ltd.                    |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                                                              | F.No.01/82/050/00476/AM09/DES-III |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                                       | RA F.No.03/94/040/00085/AM09      |
| Adv.Lic.No.0310469925 dated 29.04.2008                                                                                                                                                                                                                                                                                                                        |                                   |
| Committee considered case and in light of earlier decision taken in 7/11 meeting held on 18.05.2010 and in consultation with technical authority present in meeting, decided to allow import of Dipotassium Hydrogen Phosphate to the extent of 2.582 kg/kg of Lamivudine without any other change in the decision taken in 12/82 meeting held on 17.06.2008. |                                   |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                   |                                   |

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| Case No.Outside Agenda-3                                                                                                                                                                                                                                                                                                                 | M/S Cipla Ltd.                                                                                              |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                                         | F.No.01/82/050/00501/AM10/DES-III<br>F.No.01/82/050/01032/AM10/DES-III<br>F.No.01/82/050/01033/AM10/DES-III |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                  | RA F.No.03/94/040/00454/AM10<br>RA F.No.03/94/040/00821/AM10<br>RA F.No.03/94/040/00865/AM10                |
| Adv.Lic.No.0310535251 dated 26.08.2009<br>Adv.Lic.No.0310552339 dated 23.12.2009<br>Adv.Lic.No.0310554460 dated 08.01.2010                                                                                                                                                                                                               |                                                                                                             |
| Committee considered case and in consultation with technical authority present in meeting, decided to amend the description of import item to read as "2-Amino-1,9-dihydro-9-[(1S,3R,4S)-4-(Benzyloxy)-3-(Benzyloxymethyl)-2-Methylenecyclopentyl]-6H-purin-6-one ECR-4]" without any other change in the earlier decisions taken by NC. |                                                                                                             |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                              |                                                                                                             |

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| Case No.Outside Agenda-4         | M/S Cipla Ltd.                    |
| Norms Committee Meeting No.51/11 | F.No.01/82/050/00057/AM10/DES-III |

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| Meeting Date:22.03.2011                                                                                                                                                                                                                                                 | RA F.No.03/94/040/00031/AM10 |
| Adv.Lic.No.0310517566 dated 28.04.2009                                                                                                                                                                                                                                  |                              |
| Committee considered case and in consultation with technical authority present in meeting, decided to amend the description of export product No.2 and 3 to read as "GCS Max Powder" without any other change in the decision taken in 6/82 meeting held on 12.05.2009. |                              |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                             |                              |

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| Case No.Outside Agenda-5                                                                                                                                                                                                                                                                                                                    | M/S Cipla Ltd.                                                         |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                                            | F.No.01/82/050/01185/AM10/DES-III<br>F.No.01/82/050/00737/AM11/DES-III |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                     | RA F.No.03/94/040/01036/AM10<br>RA F.No.03/94/040/01036/AM10           |
| Adv.Lic.No.0310562806 dated 03.03.2010<br>Adv.Lic.No.0310582173 dated 06.07.2010                                                                                                                                                                                                                                                            |                                                                        |
| Committee considered case and in consultation with technical authority present in meeting, decided to amend the description of export product to read as "Sulfamethazine & Trimethoprim Oral Powder/Cobact Powder" without any other change in the decision taken in 52/82 meeting held on 23.03.2010 and 22/82 meeting held on 31.08.2010. |                                                                        |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                 |                                                                        |

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| Case No.Outside Agenda-6                                                                                                                                                                                                                                                                                             | M/S Cipla Ltd.                                                         |
| Norms Committee Meeting No.51/11                                                                                                                                                                                                                                                                                     | F.No.01/82/050/00936/AM09/DES-III<br>F.No.01/82/050/00961/AM09/DES-III |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                              | RA F.No.03/94/040/00073/AM09<br>RA F.No.03/94/040/00555/AM09           |
| Adv.Lic.No.0310468658 dated 16.04.2008<br>Adv.Lic.No.0310484907 dated 02.09.2008                                                                                                                                                                                                                                     |                                                                        |
| Committee considered case and in consultation with technical authority present in meeting, decided to amend the UOM of import item No.5 i.e. "HFA-227 Propellant (1,1,1,2,3,3,3-Heptafluoropropane Gas)" to read as "21.12 gram" without any other change in the decision taken in 52/82 meeting held on 17.03.2009. |                                                                        |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                          |                                                                        |

|                                                                                                                                                                                                              |                                   |        |              |              |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------|--------------|--------------|
| Case No.Outside Agenda-7                                                                                                                                                                                     | M/S Cipla Ltd.                    |        |              |              |
| Norms Committee Meeting No.51/11                                                                                                                                                                             | F.No.01/82/050/00421/AM11/DES-III |        |              |              |
| Meeting Date:22.03.2011                                                                                                                                                                                      | RA F.No.03/94/040/00186/AM11      |        |              |              |
| Adv.Lic.No.0310575233 dated 20.05.2010                                                                                                                                                                       |                                   |        |              |              |
| Committee considered case and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by the firm whichever is lower:- |                                   |        |              |              |
| Export product                                                                                                                                                                                               | Exp. Qty.                         | Sl.No. | Import items | Qty. allowed |

|                                                                                              |       |    |                                                                |                       |
|----------------------------------------------------------------------------------------------|-------|----|----------------------------------------------------------------|-----------------------|
| Ipratropium Bromide 20 mcg inhaler (200MD) with 50 mcl Aerosol Valves                        | 1 No. | 1. | Ipratropium Bromide                                            | 4.00 mg               |
|                                                                                              |       | 2. | 50 mcl Aerosol valve                                           | As per packing policy |
|                                                                                              |       | 3. | 19 ml Aluminium Can                                            |                       |
|                                                                                              |       | 4. | Activators with dust covers/caps fitting to 19ml Aluminium can |                       |
|                                                                                              |       | 5. | HFA-227 Propellant (1,1,1,2,3,3,3-Heptafluoropropane gas)      | 16.76 gram            |
| Salbutamol 100 mcg and Ipratropium Bromide 20 mcg inhaler (200MD) with 50 mcl Aerosol valves | 1 No. | 1. | Sulbutamol                                                     | 20.00 mg              |
|                                                                                              |       | 2. | Ipratropium Bromide                                            | 4.00 mg               |
|                                                                                              |       | 3. | 19 ml Aluminium Can                                            | As per packing policy |
|                                                                                              |       | 4. | 50 mcl Aerosol valve                                           |                       |
|                                                                                              |       | 5. | Activators with dust covers/caps fitting to 19ml Aluminium can |                       |
|                                                                                              |       | 6. | HFA-227 Propellant (1,1,1,2,3,3,3-Heptafluoropropane gas)      | 16.76 gram            |
| Budesonide 100 mcg inhaler (200MD) with 50 mcl Aerosol valves                                | 1 No. | 1. | Budesonide                                                     | 20.00 mg              |
|                                                                                              |       | 2. | 50 mcl Aerosol valve                                           | As per packing policy |
|                                                                                              |       | 3. | 19 ml Aluminium Can                                            |                       |
|                                                                                              |       | 4. | Activators with dust covers/caps fitting to 19ml Aluminium can |                       |
|                                                                                              |       | 5. | HFA-227 Propellant (1,1,1,2,3,3,3-Heptafluoropropane gas)      | 16.76 gra,            |
| Budesonide 200 mcg inhaler (200MD) with 50 mcl Aerosol valves                                | 1 No. | 1. | Budesonide                                                     | 40.00 mg              |
|                                                                                              |       | 2. | 50 mcl Aerosol valve                                           | As per packing policy |
|                                                                                              |       | 3. | 19 ml Aluminium Can                                            |                       |
|                                                                                              |       | 4. | Activators with dust covers/caps fitting to 19ml Aluminium can |                       |
|                                                                                              |       | 5. | HFA-227 Propellant (1,1,1,2,3,3,3-Heptafluoropropane gas)      | 16.76 gram            |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.Outside Agenda-8         | M/S Best Value Chem Pvt. Ltd.     |
| Norms Committee Meeting No.51/11 | F.No.01/82/050/01584/AM07/DES-III |

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|                                                                                                                                                                                                                                                                                                                                                                                                                        | F.No.01/83/050/01002/AM08/DES-III<br>F.No.01/82/050/01153/AM09/DES-III<br>F.No.01/82/050/01424/AM09/DES-III                  |
| Meeting Date:22.03.2011                                                                                                                                                                                                                                                                                                                                                                                                | RA F.No.34/24/040/00224/AM07<br>RA F.No.34/24/040/00099/AM08<br>RA F.No.34/24/040/00130/AM09<br>RA F.No.34/24/040/00156/AM09 |
| Adv.Lic.No.3410017898 dated 18.01.2007<br>Adv.Lic.No.3410019462 dated 21.08.2007<br>Adv.Lic.No.3410022514 dated 14.10.2008<br>Adv.Lic.No.3410022945 dated 17.12.2008                                                                                                                                                                                                                                                   |                                                                                                                              |
| <p>Committee considered case and in view of clarifications furnished by the firm vide their letter dated 17.01.2011, the Committee decided to amend the description of export product as "Amyl Salicylate" and of import items as "Pentanol Mixture" and "Salicylic Acid". There will be no change in quantities allowed by NC.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                                                                                                              |